THE BUDGET (GENERAL), 1991-92— Contd.

SHRI TINDIVANAM G. VENKATRA-MAN (Tamil Nadu): Madam Deputy Chairman, the Budget presented by the hon. Finance Minister literally hits below the belt of the poor and the middle class people in various aspects of their life. The Finance Minister has stressed the dismal economic condition prevailing in our country and the correction that has to be made at once.

[(The Vice-Chairman, SHRI BHASKAR ANNAJI MASODKAR) in the Chair]

Sir, the action that the Finance Minister has taken in the Budget proposals by hiking the prices of petroleum products like motor spirit, domestic LPG and aviation fuel by 20 per cent will add fuel to the fire of inflation. This above increase will have its impact in the rise of transport cost, and as a result of which the articles of daily use required by all classes of citizens will further have heavy rise. The commitment of the Congress Party that the soaring price rise will be contained in 100 days has become a flop in this Budget. The Railway freight as well as the fares that were hiked in the Railway Budget will also increase the cost of transporting goods and materials which include food materials as This will certainly reflect on the price line which will be an additional burden to the common man. Of course, kerosene is not taxed further and thereby Minister has exhibited his mercy to poor man. About unearthing black money none of the 21 schemes to unearth black money has given the desired result. Yet, a new scheme has been announced whereby the Government has given a last chance to tax-evaders to redeem themselves. Although no Bill has been introduced in this connection, the proposal seems to be that on or before 30th November, a person will have to deposit his undeclared income with the National Housing Board which will use 40 per cent of such a deposit to create a housing fund, leaving the balance to be withdrawn by the depositor according to the scheme to prepared. There will be no question regarding the source of income from these

entrants, and the amount will be the depositor's white money. So, the Government is canvassing to persons to get their black money chnaged into white money through this scheme in the Budget. It is doubful even at the outset whether this scheme will be a successful one and yield better results. A person who is not a dishonest tax payee may feel it advantageous to make a deposit whenever his current income is of such an order as to attract the maximum marginal rate. The rate of 40 per cent being much lower than the present 57.5 per cent, the maximum maginal rate, he may feel induced to come under the proposed scheme and pay a lesser amount of tax. Sir, a similar scheme introduced in 1973 was not found to be effective. Section 2/3 A Income-tax Act enables an assessee to approach the Commissioner of tax and relieve him from penal consequences when he declares his full income and co-operates with the Department. But this approach can be made only once. It is proposed to give such a person one extra chance.

direct taxes has been the incease of the corporate tax from the erstwhile 40 per cent and 45 per cent to 50 per cent respectively. Together with the surcharge, the total revenue will be 51.75 1.00 P.M. per cent and 57.5 per cent respectively. A large part of the increased direct tax revenue of Rs. crores would come from this increase. From the recent publications of the unaudited results of a large number of companies it is found that generally the corporate sector has been showing substantial increase in profits. It is felt that the corpoarte sector will not be badly hurt by the extra tax, and further, that to check inflation increased taxation is one of the classical remedial methods.

Sir, one substantial change in

For the non-corporate tax-payer, continuation of the existing rates should be welcome. In fact, there was an apprehension that there would be an increase in rates in their cases too.

I may submit that some of the proposals in the budget indicate the Government had completely surrendered to the International Monetary Fund and the

[Shri Tindivanam G. Venkatraman]

multinationals. This budget is bound to affect all sections of poor classes as also farmers by and large. The withdrawal of subsidy on fertilizers is a retrogate step. I should say, in the realm of agriculture. This reversal of policy will, to a great extent, affect agricultual production. Now the House has witnessed all the fretilizers have gone underground and are sold at a very high rates. The farmers' interests are at stake. They are not able to get fertilizers in this agricultural production season. I hope the Finance Minister will look into it and proper steps will be taken to withdraw the reversal order of taking away this subsidy.

The call for multinationals investment and the proposals found in this budget will in all probability cripple public adversely affect small scale units, leading to unemployment which is already looming large in the Indian economy.

On account of the increase in the cost of fertilizers because of withdrawal subsidies, the farmers will be hard hit in their production. The cost of food items should and must inevitably go up.

The Finance Minister himself said that the Budget will cause inflation for the next three years. The budget proposals have failed to fulfil the election manifesto.

The Congress (I) manifesto had assured that the prices of petroleum which were hiked in October last year, would be rolled back to the pre-Gulf crisis level. Though he raised the prices of petrol, liquified petroleum gas (LPG) and aviation turbine fuel (ATF) by 20 per cent and other petroleum products by 10 percent, the prices of diesel and kerosene for domestic consumers were reduced by 10 per cent. It means 50 per cent roll back in relation to the increase in the prices that came into effect 15th October, 1990.

By reducing non-Plan expenditure 10 per cent the Government, the Finance Minister said, has fulfilled one important promise. In reality, however, this is not really so since the manifesto clearly said

that non-Plan expenditure, including interest payments, will be brought by 10 per cent. Thus, if interest payments are taken into account along with the outlay for our areas of non-Plan spending, the expenditure has not been reduced by 10 per cent but only by about 5 per cent.

The Finance Minister made a reference to areas of special emphasis which were identified by the Congress (I) manifesto for "our strategy development". areas, according to the Finance Minister are substantial augmentation of employment programmes, construction of dwelling units for the weaker sections and expansion of irrigation facilities. The Finance Minister is confident that the above startegy will channel investment into rural areas and particularly for the benefit of the poor,

However, the budgetary support to the rural development of Rs. 3508 crores as against last year's allocation of Rs. 296? crores would mean a substantial climbdown, implying that the Government does not have adequate funds to cater to its areas of special emphasis. Further, of his outlay, the Finance Minister has allocated Rs. 2100 crores to employment programmes which will provide nearly 900 million mandays of employment.

The Government should mobilise savings through giving tax exemptions to bank deposits. This would mop up a lot of the floating liquidity, both black and white. and thus curb inflation. High tariffs and quantitative restrictions on imports can only be neutralised subject to domestic industry being given time to become competitive in the world. Focus in the Budget to promote and increase both domestic and external trade is the surest way to provide additional employment to our poor and needy people. Incentive and profits of export trade must increased in the Budget. Unless exports become a strong driving force within reasonable time, economic growth does not take place. The Budget of 1991-92 has not only to effect a steep reduction in fiscal deficit and set pace for structural reforms but also provide incentives for foreign and NRI investment with due safeguards built into the policy framework. The economic outlook, however, is far from rosy. behaviour of monsoon, erratic so may not help to bring down inflation in the near future, and the import curbs in the wake of foreign exchange crisis has already led to a downturn in industrial production which suffered a setback the later half of 1990-91. With the slowing down of performance in infrastructural sectors, especially oil and electricity, higher lending rates and a general credit squeeze as part of demand managemnet, would also tend to slow down economic growth in 1991-92.

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Finally, I would like to say that the common man now feels the pinch of the sympathy vote exercised by him.

Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Shri Hari Singh, not here. Shri S. P. Mishra.

SHRI SHIV PRATAP MISHRA (Uttar Pradesh): Mr. Vice-Chairman, I am deeply conscious of the honour accorded to me in allowing me to speak on the Budget 1991-92 in this august House today. This Budget has been dedicated by the Finance Minister to the ablaze memory of our beloved leader, late Shri Rajiv Gandhi whose martyrdom for the sake of unity of our country cannot be forgotten.

There is a deficit of Rs. 7719 crore in this Budget in this critical time when the Finance Minister has presented this Budget. This critical time can be compared to the time of France in the 16th century when Louis XVI was the emperor, when there was no law and order and the treasury was empty. There was no awareness of the problems of the people. This critical time can also be compared with the time of Gupta Empire which is considered to be golden age in our history. But because of foreign invaders, Gupta rulers lost their glory which was restored by Samudra Gupta.

So, I can say that in this critical time when our foreign exchange reserve has reached the point of nullity, we are facing the problem of unaccounted money to the

tune of Rs. 80,000 crores being generated every year. The Finance Minister breaght some measures to check menace and he has introduced schemes to invite inflow of foreign exchange. He has proposed two schemes, one for NRIs investment here and the second scheme which is to be introduced by the State Bank of India as National Development Bonds for a term of 5 years. Under this scheme, foreign money can be invested and that will be immune from the provisions of direct tax laws and regulations. So we expect inflow of foreign exchange. The Finance Minister has also tried to unearth black money by giving another chance to people to bring out black money for the purpose of public use. He has also recommended it is deposited in the National Housing Bank, only 40 per cent of it will be subject to deduction as levy and the 60 per cent can be returned.

India has been based on agriculture since the ancient times as we learn from what Megasthanese said during his visit to India during the time of Chandragupta Maurya. Horeured agriculturists known as Agrahara. But he has, drastically cut the subsidy on fertiliser and most of the fertiliser plants in U.P. as well as in the rest of India are closed like, for example, the Gorakhpur Fertiliser Plant. It was giving substantial quantity of fertiliser to the nation. The Finance Minister was telling the other day that as he was very busy in office, his wife should not be angry. So, he has exempted utenils from excise levy. But he has increased the price on cooking gas and sugar. As a result, the women of India up in distress. As the Finance Ministrallikes keep his wife happy, he should also see to it that all the housewives in this country are happy by withdrawing the price hike on cooking gas and sugar.

He has also invited the multinationals to invest more than 51 per enet in India—I am not worried even if it is 100 per cent. At this time, when there is a financial crisis, we do need foreign exchange. Therefore, he has taken such measures. Without money a nation cannot rise, Here, the country is in a dilemma. I am very sure that, after some time, we

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will come out of this cirsis and incease our foreign exchange reserves. We will also be able to ancarth the black money Here, I would like to give a warning.

The East India Company came to India for trading. Also, the Portuguese and the French came only for trading. Under the guise of doing trading, they took over the entire country in their hands. We should not be subjected to this slavery again. Our geat leaders shed their blood to free India. So, we should keep a watch on them. If we take corrective measues, I think there will be no dearth of foreign exchange. With these observations, I support this Budget. Thank you.

*SMT. MIRA DAS (Orissa): Mr. Vice-Chairman Sir, I rise to oppose The Budget (General) 1991-92 Presented bv honourable Minister of Finance Dr. Manmohan Singh, who is an internationally famous economist. The people of country expected from him a revolutionary budget. But unfortunately he has disappointed the people by his budget. He could hardly go beyond the narrow political considerations while preparing his bugdet. It is clear that he has presented the budget more as a leader of the Congress Party than as an eminent economist.

Mr. Vice-Chairman Sir, I come from a village in Orissa. I know how less rustic knows about the different aspects of Indian economy. The people of India do not know any thing about the terms like "shortage in foreign exchange", "I.M.F. Loan" "the balance of payment crisis,". They are only concerned about maintaining their livelihood. They expect the government to provide minimum facilities like health, education, transportation to them. But unfortunately the proposals ae totally silent about these things. The common-man is totally frustrated by the budget of our honourable Finance Minister. The hopes and aspirapeople of India Of now moving like two parallel lines, which will never meet the fulfilment. The budget proposals have given a serious blow to the hopes of the common-man.

Mr. Vice-Chairman Sir, this is a totally directionless budget. The honourable Finance Minister's anxiety to shift the blame on the previous government for the present economic crisis, is quite explicit in his budget speech. But I want to remind honourable Finance Minister that he cannot shrug off his share of responsibility for the present economic crisis that the country is facing today. He should not forget that he was holding key economic advisor posts under three former Prime Ministers of the Country. He has advised the former Prime Ministers on the condition of Indian economy from time to time. I apprehend whether he was quite honest and impartial while giving advice to the former Prime Ministers on important economic matters. Had he done his duty as economic advisor sincerely the economy of the country would not have been in shambles today. Now the people of the country have developed serious doubts about the sincerity of the honour-Minister's efforts to bring able Finance back the economy of the country back on rails.

Mr. Vice-Chairman Sir, the 'nonourable Finance Minister has been very cruel on the farmers. The forty per cent hike in the fertiliser price will give a death blow to the farming community. The withdrawal of fertiliser subsidy will certainly affect the small and medium farmers in the rural areas. The farmers are not getting due price of his produce. This point has already been raised by the leader of the opposition Shri Jaipal Reddy. The vernment is giving a very low remunerative price for the agricultural produce. What the farmer earns from his land is hardly sufficient enough for the maintenance of his livelihood. The farmers in the rural area have to face harassment from moneylenders. I am sorry to say that the budget proposals are totally silent about waiving the loans of the people of lower income group.

^{*}English translation of the original speech delivered in Oriya.

Mr. Vice Chairman Sir, our Janata Dal leader Shri V. P. Singh emphasised on the development of agriculture. About 80 per cent of the people of our country depend upon agriculture for maintaining their livelihood. That is why the government should declare the national agriculture policy.

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Mr. Vice Chairman Sir the hike in the price of petrol will certainly hit the common man. This will further lead to price-rise. The public distribution system is very bad in rural area. Kerosene and sugar never reach the villagers. The corrupt owners of the Fair Price Shops exploit the common man. Effective steps should be taken to streamline the public distribution system. There is large scale black-marketing of sugar and Kerosene. In spite of the fact that you have not increased the price of Kerosene, the darkness in the houses of poor people will not be dispelled.

Mr. Vice-Chairman Sir, the members of the Congress Party are shedding tears over the assassination of Shri Rajiv Gandhi. I want to talk about a person from Orissa who was in power for a long ten. years in the state. He is a former Chief Minister of Orissa. I don't want to take his name. He has amassed a lot of wealth. When he was Chief Minister of Orissa he came with a novel idea of establishing one thousand industries in one thousand days. In order to materialise this idea he started distributing money to aspiring industrialists. But unfortunately his dream could not come true. industries were declared sick. Money was misused by the loanees. Only the buildings were there. There were no machinery in these buildings. The money could not be utilised properly. why I have serious doubts in my mind whether the money we are going to borrow from international financial institutions will be utilised properly.

Mr. Vice-Chairman Sir, I want to assure the honourable Finance Minister that the countrymen will never lag behind in Co-operating with the government to tide over the present financial

crisis. I want the honourable Finance Minister to assure the House that money which will be borrowed will be utilised properly. The people are ready to sacrifice their interest for the interest of the country.

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Mr. Vice-Chairman Sir, the hon'ble Finance Minister has unnecessarily blamed the National Front government for the present economic crisis. In my opinion the crisis started from 1980 itself. scheme of "Loan Mela" of the Present Congress government at the Centre is one of the reasons of the economic crisis. The Ministers, Under this scheme distributed money to undeserving people. loans were never recovered. I do not find any justification in the criticism of member's of the Congress Party on the National Loan Waiver Scheme of the Front government. I am sure many small farmers were benefited by this scheme.

Mr. Vice-Chairman, Sir, the benefit which is proposed to be given to the fishermen by reducing the price of the thread of fishing not is praiseworthy. But I think the real benefit will go to a particular industrial House which is producing this thread. The budget will certainly hit the middle class. I am sorry to say that there has been no definite proposal in the budget for the unemployed youths of our country.

Sir, Mr. Vice-Chairman, our first Prime Minister Pt. Nehru had a dream. He wanted to industrialise India. He forgot the ground reality of our country. I don't blame him because he had his education from foreign schools and Colleges. became a nightmare His dream the countrymen. It is foolishness to think of taking the country to 21st Century when 80 per cent of the people live below poverty line and people of Kalahandi die of starvation.

Mr. Vice-Chairman Sir. everybody admits that many of the country's problems are on account of our straying away from the principle of selfreliance. The budget has not

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out clearly anything about self- employment. I oppose the budget once again.

Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I must remind the Member that we are very short of time. The Finance Minister will begin his reply around three o'clock We have to finish this Several Members are there.

Mr. Vithalbhai Patel.

SHRI VITHALBHAI M. PATEL (Gujarat): He can teply at four o, clock What is wrong in it?

Mr. Vice-Chairman, Sir, the Budget presented by Mr. Manmohan Singh is a bold one, a daring one also. He has the courage to take unpopular decisions. Let me tell you. Sir, that the the party and the Government, leader buve the courage to take unpopular lecisions can govern this country can govern a country like India. In the interest of the notion they have done it. I have nothing against that.

But, certainly I am opposed to the increase of Rs. 10 in the price of a cylinder of gas. I strongly oppose this. I also strongly oppose the increase in the price of fertilizers. The Minister has other options. He should have increased the duty on liquor by Rs. 10 to Rs. 15 per bottle. Nobody would have objected to it. But he should not have touched the gas the levy sugar and fertilizers. This is a very wrong step, and I hope that he will reconsider these things.

thing I want About another to warn the Central Government. cause of the way the bureaucracy is functioning in Delhi, the relation between the States and the Centre is going to be spoiled. Everything they want to centralise. Gas is produced in Gujarat. Crude oil is produced in Gujarat, But they will fix the price.

My State has no coal. It is getting coal from Madhya Pradesh. Now the coal linkage is going to be stopped. We are asking for gas to produce electricity. But they are refusing. hesitating showing one reason or another. This will not be tolerated in future.

Let me tell you, Mr. Vice-Chairman, Sir, my State, the only disciplined State, has never asked for autonomy. But because of the way in which the Centre is dealing with the State. the young people angry with the Central Government. The demand for autonomy is taking root in the minds of the young people in Gujarat.

About royalty, crude is produced in Gujarat. We have to go with a begging bowl for royalty. Why should we? When Mr. B. C. Roy was the Chief Minister of West Bengal, the Prime Minister Jawaharlal Nehru refused to increase the royalty on coal. Mr. B. C. Roy warned Nehru that he would cancel the lease. So, they had to increase it. The same thing the States will say now that they would cancel the lease if you do not increase the royalty.

We are producing salt. Sixty-two per cent salt is produced in Gujarat. Why is the Salt Commissioner's office located in Jaipur where no salt is produced? Oil and gas are produced in Gujarat. Assam and Bombay High. Why is the ONGC Headquarters in Deheadun? What are the special reasons for keeping the OONGC Headquarters in Dehradan? If Mr. Manmohand wants to curtail the Government expenses, he can do like this. should the ONGC bosses sit there? · For taking their post daily a plane, a helicopter of the ONGC is coming to Delhi. Why should the people bear such an expenditure? They can cut such an expenditure. Instead of keeping it at Dehradun, they can keep it in Delhi. They can keep it in Bombay also. In the same way my State asked for permission to issue Narmada Bends to the NRIs. Here also the . Minister, Shri Manmohan Singh, has

replied that the State Government has no right to issue bonds. I fail to understand what he is talking. project we complete the Narmada have no money. The Gujarat NRIs are prepared to purchase the Narmada Bonds and the Central Government says it won't permit. Only the Central Government will do it. This type of confrontation of powers will divide the country. The Prime Minister should take note of it. I would urge the Minister of State Finance to please draw the attention of the Government on this. Today it is a smaller case. If day by day the Centre does like this it is going to harm the Centre-State relations.

SHRI JAGESH DESAI (Maharashtra): They want the NRIs to pay in Rupee currency. Then they will benefit. When we are short of foreign exchange, by this method if it is to be given in the Rupee currency, whatever foreign exchange we get will be converted and it will be beneficial because our finances will be augmented. (Interruptions)

SHRI VITHALBHAI M. PATEL: Some NRIs have assured the Maha-Government that they rashtra to give edible oil. prepared Maharashtra Government has recommended to the Centre saying so and so to supply three lakh tonnes of edible oil. All money will be paid. in foreign exchange by the NRIs. The NRIs say that the amount will be deposited for the edible oil in the Rupee currency with the Reserve Bank of India. Even here they say no. When you have no money to purchase oil, you have no dollar or foreign exchange, and when NRIs are prepared to spend for you are prepared to give edible oil to the Maharashtra Government. even there the Central Government is not taking a decision for the last more than one Somebody says the Finance **ye**ar objections. Secretary has Why should the Finance Secretary object? This is still pending with the Central Government. If this is the way the Central Government is going to function, a day will come when the Central Government will repent.

Now, I come to the public sector. I differ with Shri Desai on this. The public sector investment is about Rs. 1,25,000 crores. The private sector investment is Rs. 75,000 crores. Return from the private sector is more than 10 per cent whereas in the case of the public sector, it is one per cent. Don't take into account the excise duty and other things, Mr. Desai....(Interruptions)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Desai Ji, the Finance Minister will take care of it.

SHRI VITHALBHAI M. PATEL: Majority of the public sector is losing because of inefficiency. I can give There is one example. mill in Kanpur. This mill is losing about Rs. 8/- crores every year. Its loss is more than accumulated crores. The mill has 18000 workers. Out of this 5,200 workers have no works to do. The management wanted to retrench them. The UP Government is not allowing it. For the last more than 15 years they are being paid without doing any job. If this is the way the public sector units are going to run, I don't think even God will save it. I give you another example. There is a National Bicycle, Bombay and a Ludhiana Cycle. The National Bicycle, Bombay is paying than double to more what the workers than Ludhi-Cycle paying. people are How can National Bicycle Company complete with Ludhiana Cycle Company? They pay double the wages to the workers compared to what Ludhiana Cycle Company pays. So the Government will have to think twice before taking such a step. It should be stopped. They should link wages with productivity. If they do not link wages to the productivity, then, the country will go to dogs, In every public sec[Shri Vithalbhai M. Patel]

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tor undertaking you have to link wages with productivity; otherwise public sector units will not become viable, they cannot be revived and they cannot stand on their own legs. First, ask the workers whether they want loan for reviving their unit. If they say, yes, only then help them; otherwise don't take the load on yourself. You will not be able to run the public sector units in the manner in which they are going now.

Why our coal industry is not producing coal ? In Australia, a more 16 worker can produce tonnes of coal per day whereas in India, a coal worker cannot produce even 1 tonne per day but the expenditure is Rs. 104. In China, a coal worker produces 4 to 5 tonnes of coal and the expenditure is Rs. 24. Our machinery is also the same as that of Australia. Even then our coal production is less. Our people resort to strikes and lock-outs. Until all these things are stopped, our coal industry will continue to incur losses.

Regarding population control, there no serious effort on the part of the Government. I think the Government should take all political parties and leaders into confidence in tackling this problem. do suggest that not should emulat_e China in tackling this problem. In China, after the birth of one child, they do not admit the second child in the school and they don't even give ration card. We cannot do that here. But we should lay emphasis on small family norm. We should tell them that after two children 'no third child". You can encourage them to adopt this norm. Thank you. (Ends).

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Dr. Narreddy Thulasi Reddy, please be brief.

DR. NARREDY THULASI REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, I am going to speak in Telegu.

*DR. NARREDDY THULASI RED-DY (Andhra Pradesh): Mr. Vice-Chairman Sir,

Our departed leaders like Mahatma Gandhiji, Jawaharlal Nehru, Sardar Patel had cherished dreams of establishing a democratic society, a just society. Such Philosophy and principles have been ignored and a hearty welcome is given to imperialistic, capitalistic and exploitative neocolonialistic systems by this Budget, which I on behalf of my party am strongly opposing.

With the introduction of the Budget proposals by the Congress government the new industrial policy, India would become a heaven for multinationals capitasmugglers and anti-social eloments. This government has introduced the Budget without consulting opposition parties and without any second thought, mortgaging the prosperity and future of India to the foreign nations. Black money holders will purchase foreign currency and open industries in India and thus dictate the future of our country. This budget is a boon to those who have secret accounts in Swiss banks. If multi-nationals get settled down in our country, our country's state of affairs would rever back to that period before 1947.

Sir, we all know how East India Company entered our country, how it spread on, how it captured the power of our economy of our country. I request the government to recollect the history. With the entry of multinationals, development of our country's technical know-how will be curtailed. They will turn our country into a big factory of toiling labourers. Was this the dream of our great freedom fighters? Is this Budget an Indian made Foreign Budget' or 'Foreign made Indias Budget'? I don't know what to call it. Our nation's economic independence has been surrendered to IMF. This oudget brought happiness to IMF and great sorrow to the crores of poor middle class people of our country.

Sir, the farmer is the backbone of our country. This budget stabbed him in his back. For the farmer who feeds us all with his hard toil, leave alone giving him free supply of fertilizers, the fertilizer prices were suddenly inceased to about 40

^{*}English translation of the original speech delivered in Telugu.

per cent with that the prices of fertilisers have touched the stars. Urea, Diammonium Phosphate, NPK mixtures are costlier by Rs. 1,000 per tonne. With this, the farmer's investment capacity reduces, thus threatening a considerable reduction in food grain production. Then, for importing food grains from abroad we need more foreign exchange. Our society is not in a position to bear this.

Sir, during the Gulf War one rupee more surcharge was charged on one litre of petrol. Everyone was of a hope that it will be removed as soon as the war cames to an end. Of course the war came to an end but, like adding salt to the injury the prices of petrol have increased further. It was Rs. 1.50 per litre in 1972 and now it is Rs. 18 per litre.

Sir, in our day to day life we consume sugar in so many ways. It is a necessity and incease in the price of sugar is intolerable. The price of sugar is increased from Rs. 5.25 to Rs. 6.10 Kg. in feir price shops and from Rs. 10/- to Rs. 12/-per kg. in the open market. One is in a dilemma whether to feel happy or sad when we come across a diabetic patient and it is just because of the increase in the price of sugar.

Sir, the sudden assassination of Shri Rajiv Gandhi moved women, especially the house-wives very much and they were in tears. These tears bought Congress Party into power. Once they came into power they made the women unhappy once more by increasing the prices of essential commodities. They are again in tears But there is a lot of difference between those tears and these tears. I would like to make a suggestion to beware of these tears which may dethrone the congress party. Keeping this in view some changes should brought about in this budget which is anti farmers, anti labourers, anti employees, anti and anti economic growth. housewives With these suggestions I conclude my speech and thank you Sir, for giving me this opportunity to speak on the Budget (General) 1991-92.

Thank you.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Smt. Satya Bahin, not here. Shri Abdulla Koya.

SHRI B. V. ABDULLA KOYA (Kerala): Mr. Vice-Chairman, Sir, let me, at the outset, congratulate the Finance Minister for presenting a Budget which is quite balanced, considering the acute economic situation of the country. The devaluation of the rupee is surely a bold step aiming at boosting our exports. The higher value of the impoted goods will naturally curtail the quantum of imports, helping the balance of payments to our advantage.

The tax-hike for the petroleum products, according to me, will shoot up the prices of essential aticles like foodstuffs etc., affecting the life of the common man. There fore, I would request the Finance Minister to kindly adjust the prices reasonably.

Sir, let me take this opportunity to bring before the Govenment some of the long-standing problems of my State Kerala. These problems have been unfortunately ignored or have not been adequately dealt with.

The north Malabar railways were constructed about a hundred years ago but are left at the same condition without giving any proper improvements like doubling the line fom Shoranur to Mangalore, improving the railway stations, electrification of the busiest lines like Ernakulam-Quilon line.

The State is passing through acute power shortage for the last several years and our hydro-electric system is not at all sufficient to meet the ever-growing demand. Only thremal-power stations will meet our poblem. Kayamkulam Thermal Project is still a dream.

Calicut airport has been built after years of agitation, spending nearly 22 crores of rupees. But the Government does not seem to be eager to recover the money spent by meeting the full requirements of additional flights or additional length of runway of 9000 feet instead of 6000 feet for the night landing facilities, introduction of more flights to Trivendrum, Madras. Cochin. Bangalore, etc.

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Our second historic port of Beypore is still lying neglected even though this prehistoric all-weather port could be navigable after spending a few more crores of rupees.

Year after year, the long strench of seacoast of Kerala is eaten up by sea erosion. While we ae very sensitive of the loss of land due to external aggression we do not give the same importance to the loss of thousands of acres of land due to sea erosion. It is high time, therefore, that the Centre should take up this issue as the State Government is not in a position to meet the situation.

The Travancore House located at Kasturba Gandhi Marg in New Delhi was taken on hire by the Department of Company Affais with effect from 7-5-1971. It is high time for the Central Government to return this to the Govenment of Kelara.

I am surprised that the Budget does not mention anything about the repatriates from the Gulf countries and also about the pitiable conditions of handloom industries. Thousands of handloom weavers are thrown out of their jobs.

Kerala students are deprived of opportunity to appear for the entrance examination of National Military Academy becaue of the restriction that the students should apply before 12 years of age and at the same time have the qualification of 7th standard. A boy in Kerala is admitted in the school only at the age of five, but unfortunately when he reaches the age of twelve it is not possible to acquire the stipulated qualification. That is all. Thank you.

श्रीमती जीपा वर्मा (मध्य प्रदेश): उपसभाध्यक महोदय, अपने मुझे 1991 92 के बजट पर बोलने का भ्रवनर दिया. इसके लिए में श्रापका ग्राभार व्यक्त करती हं।

अन्तर्राष्ट्रीय फलक पर निरंतर गिरती साख, विरासत में मिली संकटग्रस्त ग्रर्थ-व्यवस्था, मुद्रा स्फीति, बढती यष्ट्रंगाई, श्रराज-कता भौर भीतर बाहरी दवावों के बावजुद भारत को प्राधिक रूप से शक्तिशाली, सुद्ढ एवं तकनीकी द्ष्टि से प्रात्मनिर्भर बनाने के सपने, उद्देश्यों को केन्द्र में रखकर प्रस्तुत 1991-92 के इस ग्राम बजट का मैं स्वागत करती हूं श्रौर इसमें भारत को गातिशील बनाने के लिए उठाये गये कदमों की सराहना करती हुं। लैंकिन 77 ग्ररब 19 करोड़ के घाटे का प्रावधाम बाले इस बजट को जन विरोधी तात्कालिक उपायों तक सीसित ग्राई. एम. एफ. श्रौर विश्व बैंक के दबाव में निर्मित कड़ कर गलत साबित किया गया है. परन्तु इसके समाम पहलू देश को विकास की राह पर ले जाने के लिए महत्व पूर्ण हैं। यदि आप समता, सामजिक न्याय, राष्ट्रीय एकता, गरीबी, श्रज्ञानता श्रौर संकटों को दूर करने और वह पैमाने पर सामाजिक भ्राविक सुवारों के हिमायती हैं तो ग्रापको ग्रास्म त्याग करना होगा। 2 P.M

हां महंनाई या कर प्रावधान के पीछे निहित सरकार की मंत्रा पर जरूर नजर रखनी चाहिये। यदि उद्देश्य राष्ट्रीय हो लो व्यक्तिगत क्वितों का त्याग होना ही चाहिए । श्राज जरूरत इसी त्याग की है

उपसभाध्यक्ष महोदय, है अपने भाषण को केवल साहिय संस्कृति व महिलाओं तक कुछ बिन्दुम्रों तक ही केन्द्रित करूंगी । बजर में शिक्षा, एवं ग्रन्की पुस्तकों के प्रकाशन के लिए विशेष छूट के प्रस्ताव प्रावधान की जहां ै प्रशंसा ग्रीर स्वागत करती ह वहीं संस्कृति के लिए भी ध्यान न देने के लिए सरकार को दोषी धानती हूं। यह हमारा दुर्शान्य है कि स्राजादों के बाद से ग्राज तक देश की संस्कृति को ग्रलग कर देखने को दात नहीं हुई ग्रौर शिक्षा संस्कृति को एक ही में जोड़ कर देखा गया । उसके लिए बजट में जो राशि तय की गई वह ग्रन्य चीजों से बहुत कम रही है। रक्षः पर ग्रिधिक व्यंय हुन्ना, शिक्षा पर कम । देश की रक्षा, मैं मानती हं कि सर्वोपरि महत्व का विषय है पर शिक्षा-संस्कृति की भी भुलाया नहीं जा सकता । बिना नागरिकों के सभ्य-सुसंस्कृत ग्रौर सचेत हुए राष्ट्रीय हितों की रक्षा नहीं हो सलेगी और न राष्ट्र प्रेम ही उभर सकेगा। इस बार शिक्षा के लिए 977 कर रूपयें का प्रावधान है जो पिछले साल की प्रपेक्षा 112 करोड अधिक है इसी में प्राथमिक ग्रौर उच्च शिक्षा के स्तर में सुधार, अनुसूचित जाति जनजाति- 265

ग्राधिक एव सामजिक रूप से पिछडे तबकों की शिक्षा पर व्यय की राशि भी शामिल है जो देश को बढ़तो हुई जनसंख्या ग्रौर संसाधनों की मांग के हिसाब से बहुत कम है। इसी में से संस्कृति की तस्वीर पर खर्च होना है। ऐसे में शिक्षा एव संस्कृति की तस्वीर में बेहतर बदलाव को कोई सुरत नजर नहीं स्नाती । इन संबंध में मानव संसाधन विकास मंत्रालय से शिक्षा संस्कृति पर ध्यान देने तथा देश की संस्कृतिक ग्रस्मिता पर हो रहे हमलों व हिंबढते श्रौधोगिकरण को रोकने के लिए इस बजट को बढ़ा कर दो हजार करोड़ राये का प्रावधान करने की मांग करती हुं क्योंकि वं िपी शिह सरकार ने इस है लिए 650 करोड रुपये का प्रावधान रखा था ग्रौर राजीव गांधो की सरकार ने इसे बढा कर 1200 करोड़ कर दिया था। इसलिए पैं यह मांग करती हूं कि बजट में इस प्रावधान को बढाया जाए।

ग्राज हमारे समाज में लेखक की स्थिति संतोषजनक नहीं है और सामाजिक जीवन में वह ग्राज भी हाशिए पर खड़ा है। यधिप शिक्षा में शामिल उसका साहित्य मानवतावादी मुल्यों का पोषक है ग्रीर हमें शुद्र संकीर्ण प्रकृतियों से ऊपर उठ कर इन्सान बने रहने का प्ररेक है फिर भी हम उसे महत्व नहीं देते । ऐसे में मैं उसे समाज में वांछित गारिमा दिलाने के लिए सरकार से पहल की मांग करती हूं।

बरसों पहले जवाहर लाल नेहरू ने लेखकों को अधिक जरूरी सामाजिक प्राणी मान कर उनके संरक्षण ग्रौर ग्राधिक सहायता की एक परिपाटी शुरू की थी। डा ० हरिवंशराय बच्चन ने ग्रुपनी ग्रात्म-कथा में लिखा है कि जब वे कैम्ब्रिज विश्व विद्यालय में रिसर्चकर रहे थे ग्रौर श्रार्थिक दबाव में थे, तब नेहरू जी ने उन्हें लंदन में एक लिफाफा थमाया । नेहरू जी के कहने पर रघुपनि सहाय फिराक को प्रोड्प्सर बनाया गया था । इंदिरा गांधी ने इस परम्परा को श्रक्षुण्ण रखा। जब भी कोई बड़ा लेखक इलाज के लिए ग्रस्पताल में जाता था तो उसको वे व्यक्तिगत तौर पर देखने जाती थीं व उपचार आदि के लिए जरूरी हिदायतें देती थीं। साहित्य जीवन नहीं, जीवन से कोई बड़ी चीज है। चितनीय यह है कि जनता सच्चे साहित्य से क्यों दूर है ? साहित्य को कटकरें जे तहीं खडा किया जा सकता । मगर साहित्य हीं नहीं, साहित्य को पैदा करने वाला मनुष्य भी कटघरे में खड़ा है। समाज का कटघरा, कानन का कटघंरा और अपने म्राप क कटघरा है एक एक कदम पर एक एक ग्रदालत है जिसके फैसले के बोझ से झुका हुमा वह दूसरा कदम उठाता है। ग्रसल में यह वकालों ग्रौर ग्रदालतों का यग है। मुकदभों की संख्या घढ़ गई है और उसी ग्रन्**पान में वकीलों की मुह**रिरों ग्रौर दलालों के शोर में यह पता करना मुशकिल है कि सत्य कहां है। यदि मेरी चिता का विषय "पर्यष्टकों का स्वर्गभारत" होता तो मेरी समस्या भी ग्रासान होती मगर मैं उस भारत को ले कर चिन्तित हूं जिसका श्रस्तित्व है श्रीर नहीं भी है या श्रब मिटने के कगार परहै।

मेरी अलिति भारत वरकार के संस्कृति विभाग दारा मान्यता शप्त संस्कृति की परिभाषा मे भी है। बंदर भाल वाली मे लेकर संध लगाने वाले सांस्कृतिक कभी मान लिया गण है। ग्रगर कोई बाहर रह गया है तो वह है लेखक ग्रोर कवि । विदेशों में अयोजिन भारत महोत्सवों भे लेकर दुरदर्शन के सांस्कृतिक कार्यक्रम 'सुरिभ' तक यह देखा जा सकता है कि संस्कृति को परिधि मे साहित्यकारों को खारिक कर दिया गया है। विचार को संस्कृति के दायरे ने निकाल देने की अपराधिक कोशिश हो रही है। संस्कृति का मतलब बगदेखो या देख तमाशा देख" जैने नारों तक अमिति कर दिया गया है। भारत की तमाम भाषात्रीं में जो शाहित्य लिखा जा रहा है, वह हमारी नांस प्रतिक धरोहर का एक महत्वपूर्ण हिस्सा है। पाहित्य व संस्कृति को बजट के श्रांकड़ो से नहीं जापा जा सकता है।

[ा]हले शिक्षा संस्थाय्रों में तलसी जयंती या निराला जयंती के बहाने से कुछ ग्रच्छी चीजों को था३ कर लिया जाता था। दख की बात हैं कि संस्कृति की बहुत बात करने

श्रीमती बीणा वर्मी

The Budget

वालं राजनैतिक दलों के पास रचनात्मक सांस्कृतिक माहौल का कोई खाका नहीं है। पीठ एस ० इक्सर कमेरी के अनुसार 1954 में स्थापित ललित कला ग्रकादमी, संगीत ग्रकादमी, राष्ट्रीय नाटक ग्रकादमी, राष्ट्रीय नाट्य विधालय काम काज में फिसड़डी साबित हुए हैं। 1956 में इनकी स्वायत्तता दों गयी। समिति ने हर भाषा में एक ग्रीर प्रस्कार स्थापित करने की सिफरिश की थीं जो साहित्यकारों को उनके परे साहित्यिक शेगदान पर दिया जाना चाहिए। ग्रब तक शहित्य ग्रकादमी ने 556 लेखकों को पुरस्कृत किया है लेकिन उनका ग्रनवाद भी ग्रभी नहीं करा सकी है, सिर्फ 33 का ही अनुवाद किया गया है। जित्नी किताबें छपीं भी हैं उनका स्तर बहुत गिरा हुन्ना हैं। समिति ने अकाटमी के ढाँचे को भी सुधारने की सलाह दी थी। मैं मांग करूंगी कि बजट में इसका प्रावधान किया जाए और इसका बजट अयादा बढाया जाए । साहित्यकारी के लिए एक कोष की स्थापना की जाए जिससे कि साहित्यकार ग्रपने संकट के समय या पुस्तकों के प्रकाशन के लिए इससे अनुदान ले क्षकें ग्रीर मानव संसाधन विकास मंत्रालय साहित्यकारों के लिए ज्ञानपीट जैसादो लाख रुपये का एक परस्कार गठित करे जिसमें साहित्यकारों की गरिमाको वापस लाग जासके ग्रौर उनका जीवन स्तर भी सुधारा जा सके। उनके लिए सस्ते श्रावासीय मकानों की योजना भी बनाई जानी चाहिए तथा दिल्ली, राजधानी में एक साहित्यिक भवन का निर्माण किया जाना चाहिए जहां पर साहित्यकार लोग बैठकर ग्र9ना विचार विनिमयकरें, श्रादान प्रदान करें, साहित्यक भाषण व बहर्में हों। वहां पर हर भाषा की विस्तृत लाइब्रेरी बनायी जाए तथा एज्केशनल ग्रीट साहित्यिक वीडियो पार्लंसे की भी स्थापना की जा यकती है।

महोदया, मैं गंड़ी महोदय का ध्यान चाहूंगी । बच्चों की स्विहत्यक रुचि बढ़ान के लिए..

उपसभाष्यक (श्री भास्कर ग्रम्माजी मासोदकर) मंत्री जो सुन रहे हैं श्रीमती वीजा वर्माः बाल साहित्यक श्राकादमी की स्थापना की मैं मांग क**रं**गा।

इतना ही नहीं ग्राज हमारे सामाजिक जीवन में संस्कृति सिर्फ प्रदर्शन की वस्तु बनकर रह गई है ग्रीर शंस्कृतिक कार्य कलापों का कोई महत्व नहीं रह गण है, संस्कृति के नाम पर पश्चिम की अपसंस्कृति का ग्रन्करण ग्रीर भारतीय संस्∄ति का लोप जारी है। देखा गया है कि सांस्कृतिक नीतियों पर भी अफसरशाही का बोल बॉला हैं ग्रीर वह लेखक कलाकारों द्वारा निर्धारित नहीं होती बल्कि ग्रथ्फसरशाही तय वारती हैं। यहां तक कि सास्कृतिक स्रादान प्रदान सौर सौंदर्यबोध तक के मामले उन्ही के द्वारा तय होते हैं । ऐसे में मानव संसधान विकास मंत्रालय से ऐसी योजना बनाने तथा सरकार से बजट में चलग से राशि उपलब्ध कराने की व्यवस्था करने की मांग करती हुं जिसमें ऐसी ध्यवस्था हो कि साहित्यकारों को पूरा सम्मान मिले।

उपसभाष्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): प्लीज कक्लूड ।

श्री**मती वीणा वर्मा**: मैं थोडा सा समय चाहूंगी।

भागत महोत्सवों में लेखकों साहित्य-कारों श्रीर बुद्धिजीवियों को भी शामिल किया जाए। "सार्क" मंद्रीज के जो कर्टचरल एक्सचेंज शोग्राम होते हैं उनमें साहित्यकारों भी भूमिका नगण्य है।

सीं ०एन०ए०० के द्वारा हमारे देश पर
सांस्कृतिक श्राकमण ने भारतीय संस्कृति में
श्राती विकृतियों ने बचने के लिए सभी सार्वजनक एवं शैक्षिणिक स्थलो ५२ एज्केशनल
वीडियो पार्जर्स बनाये जाएं सामाजिक विज्ञान
में अनुसंधान और श्रव्छी व सस्ती पुस्तकों के
व पाठ्य पुस्तकों के श्रकाशन के लिए श्राम
बजट में लंखकों को इन पुस्तकों में प्राप्त
होने वाली श्राय पर 25 प्रतिकृत की
कृटौती फिर से शुरू करने और प्रकाशन
से होने वाले लाभों में 20 फीसदी की
कृटौती का जो प्रस्ताव है उसका में स्वागत
करती हूं। परन्तु लेखकों की पांडुलिपियों
के प्रकाशन और उसके प्रचार-प्रसार की
व्यापक व्यवस्था होनी चाहिए। श्रभी यह सब

प्राइवेट संस्थाओं के हाथों में है जहां उसके साथ ग्रन्छा व्यवहार नहीं होता । लेखकों का शोषण करते हैं । कापीराइट एक्ट में संशोधन करके लेखकों के हितों की रक्षा की जाए । (समय की घंटी) थोड़ा सा समय ग्रीर चाहूंगी।

उपसभाष्यक्ष (श्री भास्कर ग्रन्नाजी मासोवकर): पहले ही बहुत समय देदिया है।

श्रीमतीं वीणा वर्मा: मैं शोर्ट में बोल्ंगी।हमारे देश में पुस्तकालयों के रख-रखाव के लिए श्रलग से बजट में प्रावधान होना चाहिए। देखा गया है कि पुस्तकों तष्ट हो रही है श्रीर वीडियो पालेंसे, सिनेमा, इलोक्ट्रोनिक मीडिया के प्रभाव में हमारे देश में पुस्तकों का महत्व कम हो रहा है।

कुछ दिन पहले ही नोबल पुरस्कार से सम्मानित भारतीय कवि रविन्द्र नाथ ठाकुर की सुप्रसिद्ध इति "गीतांजलि" की म ल पाण्डुलिपि भ्रौर उनके कुछ्यस लंदन में हुई नीलामी में भारत सरकार ने 26 हजार पौंड में खरीदे। सत्यजीत राय की पहली रंगीन फिल्म "कंचनजंघा" को 1961 में भारत की सर्वोत्तम फिल्म का सम्मान मिला था । एक दुर्घटना में इस फिल्म के नेगेटिव नष्ट हो गये। लेकिन 1967 में इस फिल्म की एक प्रति संदन के फिल्म म्याजियम से वापस लाई गई । मैं सरकार से चाहंगी कि एक राष्ट्रीय **टेली**विजन वीडियो संग्रहालय स्थापित किया जाए ग्रौर उसके लिए ग्रलग से बजट रखा जाए। भारत में टी.वी. के विकास का इतिहास 30 वर्ष पुराना है। ग्राज टी०वी० हमारे युग बोध का ग्रनि-वार्य ग्रंग बन चुका है। भारतीय राज-नीति के किसी भी विद्यार्थी के लिए प्रधान मंत्री श्री नर्रासह राव द्वारा संसद में विश्वास मत प्राप्त करने से पूर्व प्रधान मंत्री के रूप में दिये गये दो भाषण बहुत उपयोगी हो एकते हैं। इसी प्रकार वील्पी० सिंह द्वारा ग्रारक्षण विरोधी ग्रांदोलन के दौरान हुए ग्रात्मदाह के बाद दिये गये भाषण उनके मनोविज्ञान को उजागर करते हैं।

इंदिरा गांधी की जीवनी लिखने वाले शोधकर्ता के लिए इंदिरा गांधी द्वारा ग्रापरेशन ब्लूस्टार से पूर्व दिया गया भाषण बहुत जरूरी हो सकता है। क्या उस भाषण की वीडियो रिकाडिंग उपलब्ध है या उसे तात्कालिंक मान कर मिटा दिया? यह सब जानकारी हमें कहां से मिलेगी? इसलिए मैं खासतौर से मांग करना चाहूंगी कि राष्ट्रीय टेलीविजन वीडियो संग्राहलय की स्थापना की जाए।

उपसमाध्यक्ष (श्री मास्कर प्रन्ताची मासोवकर) ग्राप ग्रपने सुझाव भेज दीजिए। वह इस पर जरूर विचार करेंगे।

श्रीमती बीणा वर्मा: वह तो मैं भेज द्ंगी लेकिन शोर्ट में महिलाग्रों के बारे में भी कहना चाहती हूं। महिलाओं के लिए बहत सी सुविधाएं दी हैं लेकिन ग्रांगन वाडी महिलाम्नों के लिए कुछ भी नहीं किया गया । वे महिलाएं रोज प्रदर्शन कर रही हैं। उनको कम से कम सरकारी मानकर इसके लिए बजट में प्रावधान किया जाना चाहिए। कामका जी महिलाएं ग्रीर असंगठित महिलाएं जो हमारे देश में लगभग 90 हजार हैं उनके लिए कम से कम कुछ होना चाहिए । महिलाग्रों के श्रम को उत्पादकता के साथ जोड़ा जाना चाहिए । उतका श्रम घंटों में गिता जाना चाहिए । ग्राजकल कामकाजी महिलाएं ग्राफिसेज में ग्रौर दूसरी जगह काम करती हैं लेकिन उनके लिए मश्किल यह है कि वे भ्रपने बच्चों के पालने का दायित्व पूरानहीं कर पाती हैं। महिलाएं स्कूलों में, कालिज में या ब्राफ़िसेज में काम करता है तो उनके बच्चों के पालन के लिए ऋचेज की सुविधा दी जानी चाहिए जिससे ज्यादा से ज्यादा महिलाएं काम करने के लिए बाहर ग्रा सकें। सरकार से मांग करूंगी कि कचेज की सुविधा महिलग्रों की सर्विस कंडीशन में गिना जाए। जहां महिलाएं काम करें वहां ऋचेज की सुविधा सरकार देश्रीर इसके लिए सरकार को ग्रलग से बजट में प्रावधान करना चाहिए। धन्ववाद।

श्री स्नानन्द प्रकाश गौतम (उत्तर प्रदेश): स्नादरणीय उपसमाध्यक्ष महोदय, हमारा देश गांवों में बसता है

[श्री स्नानन्द प्रकाश गीतम]

स्रोर गरीबी हमारे देश से स्राजादी के बाद से आज तक निर्मुल नहीं हो सकी है, लेकिन प्रस्तुत बजट में गांव ग्रौर गरीब की बात बिलकुल भुला दी गई है। देश के आरम आदमी की जो धारणा इस बजट के बारे में है मैं ग्रपने विचारों को उसके साथ जोड़ते हये इस बजट के बारे में अपने विचार रखना चाहता हूं। माननीय वित्त मंत्री जी द्वारा 1991-92 का जो सामान्य बजट प्रस्तृत किया गया वह देश की ग्रर्थ व्यवस्था को कोई नई दिशा देने में समर्थ नहीं है श्रौर न श्राम जनता को महंगाई की मार से कोई राहत देने में ही सक्षम है । इसके विपरीत बजट प्रस्ताव में महंगांई ग्रीर बढ़ाने के संकेत मिलते हैं। नई सरकार बनने के बाद प्रधान मंत्री जो और वित दें। मंत्री जी ने देश की जनता को जो विश्वास दिलाया था कि 100 दिन में वह महंगाई को कम करेंगे, नया बजट उनकी उस घोषणा पर खरा नहीं उतरा है। हमेशा की तांरह यह बजट भी सामान्य है। इसमें भी कुछ कर बढ़ाये गये हैं ग्रौर कुछ रियायतें दी गई हैं। उसमें कोई नई बात नहीं है। यह बात प्रायः कही जाती है कि पिछले 40 वर्षों की गलत श्रायिक नीतियों के कारण देश की अर्थ व्यवस्था जर्जर हो गई है। कांग्रेस की सरकार की ही यह जिम्मैंदारी भी रही है, क्योंकि ग्रंधिक से ग्रंधिक शासन कांग्रेस की पार्टी काही इस देश पर रहा है । इस जर्जर व्यवस्था को मजबूत करने के जो क्रांतिकारी परिवर्तन अभेक्षित थे उसके लिये भी वित्त मंत्री जी की राजनैतिक इच्छा बजट में कहीं नहीं दिखाई पड़ती है । पिछली सरकार द्वारा खाड़ी युद्ध के कारण 25 प्रतिशत सरचार्ज पेट्रोलियम पर बढ़ाने का विरोध भी हमारे माननीय कांग्रेस के सदस्यों ने किया था ग्रौर यह मांग भी उन्होंने की थी कि इस सरचार्ज को तुरन्त समाम्त किया जाय, लेकिन मुझे अफसोस है कि कांग्रेस की सरकार त्राते ही बजट में पेट्रोल ग्रीर रसोई गैस पर 20 प्रतिशत की और वृद्धि करके आम

व्यक्ति के जीवन को प्रभावित किया है । मैंरा सरकार से अनुरोध है कि वह कीमतों में कमी लाने के लिये कुछ प्रभावी कदम उठाये । सरकार सोना विदेशों में गिरवी रख करके श्रीर श्रन्तर्राष्ट्रीय मुद्राकोष की शर्तों के दाबाव में तेल की अर्थ व्यवस्था चला रही है । इससे देश को अर्थाधिक स्वतंत्रता को खतरा दिखाई दे रहा है। हमारा देश कृषि प्रधान है और कृषि इस देश की ग्रर्थ व्यवस्था के लिये सरकार का प्रस्तुत बजट किसान विरोधी है। इसमें खेतों ग्रीर किसानों को पूरी तरह नजर स्रंदाज किया गया है। देश के अधिकांश भागों में विशेष हप से उत्तर प्रदेश, बिहार ग्रौर राजस्थान के कुछ हिस्से में भी गंभीर रूप में सूखे को स्थिति इस समय बनी हुई है। हमारा वर्तमान राज्य सभा सत्र पावर सरके नाम से जाना जाता है । पूरा सन्न समाप्त हो रहा है मान्यवर, वर्षा की संभावना क्षीण होती जा रही है। भंयकर सूखें की स्थिति से देश में पानी का संकट गहराता जा रहा है। पीने के पानी की समस्या भयावह रप ले रहो है। सुखे की मार से देश का किसान बिल्क्ल टूंट चुका है । ऐसे में उसे राहत देने बजाय उसे जो उर्वरक पर छूट पहले से मिलती चली आ रही है वह भी समाप्त करने का निर्णय इस मरकार ने लिया है । यह किसानों के प्रति श्रन्याय है । मौजूदा हालात में कम से कम जो सबसिडी चल रही थी उसको निश्चित रूप से जारी रखने की आवश्यकता । सुखे से निपटने के लिये छोटे श्रौर मझौले किसानों को निःशुल्क बोरिंग श्रौर टयुबबैल के लिये पंपिंग सैट खरीदने के लिये प्रोत्साहत के रूप में कम से कम 10 से 15 प्रतिशत तक ऋण सबसिडो सामान्य रूप से कर देनी चाहिये, ऐसा सरकार से मेरा अनुरोध है।

प्रस्तुत बजट में स्व0 राजीव गांधी जी नाम पर एक फाउंडेशन ट्रस्ट बनाकर उसके लिथे 100 करोड़ रुपथे का प्रावधान इस सरकार ने किया है जो अच्छे उद्देश्यों के प्राप्ति के लिथे किया गया है जिसमें देश में वैज्ञानिक उन्नति, राष्ट्रीय एकता, सांप्रदायिक सद्भाव, महिला उत्थात ग्रादि श्रनेक महत्वपूर्ण विषय हैं । माननीय वित्त मंत्री जी ने श्रपने बजट भाषण के भाग "क" के 57 पैराग्राफ में इन उद्देश्यों की चर्चा की है । जिन उद्देश्यों की चर्चा की गयी है, पैं उन्हें मदन के सामने पढ़ना चाहता हं

"ये फाउंडेशन ग्रन्य बातों के ग्रलावा विकास के लिये विज्ञान तथः प्रौद्योगिकी उपयोग से संबंधित कार्यवाही. साक्षरता के प्रचार-प्रसार, पर्यावरण की सुरक्षा, सांप्रदायिक सद्भाव और राष्ट्रीय एकता के प्रोन्यन, कम सुविधा प्राप्त व्यक्तियों, स्ट्यों और विकलांग व्यक्तियों के उत्थान, प्रशासनिक सुधार तथा विश्व अर्थ व्यवस्था में भारत की भूमिका पर विशेष रूप से जोर देगा। फाउंडेशन के उद्देश्यों के समर्थन में सरकार ने 5 वर्ष की ग्रवधि के लिये सौ करोड़ रुपये का श्रंशदान करने का प्रावधान किया है।"

मान्यवर, उद्देश्य बहुत ग्रच्छे हैं। इन उद्देश्यों को देखते हुये ऐसा लगता है कि जिस धम की इसके लिये व्यवस्था की गयी है, वह कम है। इसके लिये और भी व्यवस्था की जानी चाहिये। इससे ऐसा स्पष्ट होता है कि यह सरकार अपने उद्देश्यों की पूर्ति, जिनकी घोषणा उसने अपने चुनाव घोषणा पत में की है, इसी ट्रस्ट के माध्यम से वह करना चाहती है। इनउद्देश्यों की पूर्ति हो, यह देश का हर ग्रादमी चाहता हैं । इससे किसी को कोई एतराज नहीं है । बजट प्रस्ताव में सुनिश्चित किये गये सौ करोड़ रुपये का अच्छी तरह से सदुपयोग किया जाय, उन उद्देश्यों की प्राप्ति हो सके, यह पूरे देश की धारणा है ग्रीर हर ग्रादमी इसे चाहता है । इसमें किसी प्रकार की दिक्कत नहीं है। महोदयां, मेरी जानकारी के अनुसार यह ट्रस्ट श्रीमती सोनिया गांधी जी की ग्रध्यक्षता में बनाया गया है । स्वाभाविक है कि इसमें सोनिया जी की दिलचस्पी सबसे ग्रधिक हो सकती है क्योंकि राजीव जी का नाम इसमें जुड़ा हुआ। है । महोदय, मेरी यह भी जानकारी है कि भारत के उप-राष्ट्रपति; इस सम्माननीय सदन के ब्रादरणीय सभापति और भारत के प्रधान मंत्री जी भी इस ट्स्ट के सदस्य हैं।

श्री राम अवधेश सिंह (बिहार): उपसभाध्यक्ष महोदय, यह डिबेट कब तक चलेगी?

उपतभाध्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): तीन बजे तक चलेगी। तीन बजे रिप्लाय देंगे।

श्री राम अवधेश सिंह : तो अभी तो बहत बोलने वाले हैं।

उपसभाष्यक्ष (श्री भाश्कर श्रन्ताजी मासोदकर): श्राप बैठिये. Don't disturb him. Let him finish.

श्री ग्रानन्द प्रकाश गौतम : सोनिया जी के इस ट्रस्ट के ग्रध्यक्ष बने रहने में किसी को कोई श्रापत्ति नहीं हो सकती है, परन्तु एक बात ग्रवश्य ग्रखरने वाली लगती है कि भारत के उप-राष्ट्रपति, जो इस माननीय सदस्य के ... (समय की घंटी)...

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Yesterday I pointed out that you should not bring in the Chairman while debating the matter.

श्री ग्रानन्द प्रकाश गौतमः महोदय. मैरा एक अनुरोध है, । मैं कोई ऐसी बात उनके लिये नहीं कह रहा हूं।

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर): उपसभाध्यक्ष महोदय, माननीय सदस्य की सूचना के अभाव में में फिर कह रही हूं, कल भी मेंने स्पष्ट किया था कि हिन्दुस्तान में बहुत-सी संस्थायें, रिजस्टर्ड सोसायटीज ग्रौर फाउंडेशंस हैं जिनमें बहुत-सी राष्ट्रीय स्तर की हैं, उनमें राष्ट्रपति, उपराष्ट्रपति, प्रधान मंत्री और दूसरे महान व्यक्ति

[श्री रामेश्वर ठाकुर]

The Budget

देश के सभी पार्टियों के नेतागण जुड़े हुये हैं, पहले भी थे, ग्राज भी हैं ग्रौर ग्रागे भी रहने वाले हैं। इसमें किसी प्रकार की कोई श्रापत्ति नहीं है। जो सार्वजनिक संस्था है, जो सार्वजनिक न्यास हैं, जो सार्वजिनक सोसायटीज हैं, उनमें हम लोग जोकि सार्वजनिक जीवन में काम करने वाले लोग हैं,उनका संबंध शुरू से रहा है। यह तो हमें महात्मा गांधी जी की देन थी जिन्होंने रचनात्मक संस्थायें बनायी थीं। नौ सौ संस्थायें खादी कमीशन से जुड़ी हुई हैं जोकि रचनात्मक है जिनसे देश के वरिष्ठ लोग जुड़े हुये हैं। इसलिये इस बारे में श्रापत्ति नहीं होनी चाहिये।

श्री श्रानन्व प्रकाश गौतम : महोदय, इसमें दूसरे बिन्दुको ले रहे हैं मंत्री जी। मेरे बिन्दुको मंत्री जी श्रसम्मानजनक रूपमें नलें।

श्री ग्रन तराय वेवशंकर दवे (गुजरात):
महोदय, मेरा पाइंट ग्राफ ग्रार्डर है।
मैं ग्रापसे वैरिफिकेशन चाहता हूं,यदि
कोई सदस्य यहां कोई सुझाव रखता है
कि कोई संस्था इस तरह गठित की
जाय कि उसमें उपराष्ट्रपति या राष्ट्रपति
को चेयरमैन बना दिया जाय तो ऐसे
नाम लेने की छूट नहीं है? मैं ग्रापका
मार्गदर्शन चाहता हूं।

उपसम्मान्यक्ष (श्री मास्कर श्रन्नाजी मासोदकर) : नहीं, कर सकते हैं। वैसा कुछ नहीं है।

श्री आनन्द प्रकाश गौतम : महोदय,
मुझे जो बात इसमें खटक रही थी,
माननीय मंत्री जी ने बीच में व्यवधान
किया, मैं कह रहा था कि भारत के
उपराष्ट्रपति जो इस माननीय सदन के
सभापति भी हैं और देश के प्रधान
मंत्री भी, सोनिया गांधी जी की प्रध्यक्षता
में सदस्य रहें, यह मेरे विचार से उचित
नहीं लगता । इससे उनके पदों की
मर्यादा...

उपसभाध्यक्ष (श्री भास्करं ग्रन्नाजी मासोदकर): देखिये, इसी बारे में कल मैंने बोला था कि चेयरमैंन के ग्राफिस को ग्रापको डिबेट में नहीं लाना चाहिये। वह जो पाइंट है कि उपराष्ट्रपति या राष्ट्रपति ग्रध्यक्ष होना चाहिये या नहीं, यह बोल सकते हैं ग्राप, लेकिन उनकी डिबेट में नहीं लाना चाहिये।

श्री भ्रात व प्रकाश गौतम : सर, इसमें एक बड़ा इंपोर्टेंट बिन्दु है, इसी बारे में मैं कह रहा था।

उपतभाध्यक्ष (श्री भास्कर ब्रन्ताजी मासोदकर) लेकिन चेयरमैन के श्राफिस की डिबेट में नहीं लाना चाहिये।

श्री रुप्रानन्द प्रकाश गौतम : महोदय, मैं उसी ट्रस्ट के बारे में कह रहा हूं, चेयरमैंन से इसका कुछ नहीं है। में यह चाहता हूं कि जैसे पब्लिक मनी इसमें इन्बोल्व होती है तो देश के सभी लोग चाहेंगे कि उसका परोपर युटि-लाइजेशन हो, उसके लेखाजीखा की जांच ठीक प्रकार से की जा सके कि उसका उचित रूप से युटिलाइजेशन हुम्रा है या नहीं हुन्ना है? सब जब देश के प्रधानमंत्री जौँ भीर हमारे माननीय उप-राष्ट्रपति जी उसके सदस्य के रूप में रहेंगे तो निश्चित रूप से उसकी जांच प्रभावित हो सकती है। यह मेरा विचार है और मैं माननीय सदन के माध्यम से यह भी ग्रंपील करना चाहता हूं कि दोनों महानुभाव, जो राष्ट्र के सर्वोच्च पदों पर ग्रासीन हैं, यदि ट्रस्ट में संरक्षक के रूप में हों तो न तो उनकी गरिमा पर कोई ब्रांच ब्राने की संभावना है श्रौर न उनकी गरिमा बढ़ाई जा सकती है, किन्तु ट्रस्ट में सदस्य के रूप में रहने से उनके पदों की गरिमा ग्रौर देश की गरिमा पर, पदों के हिसाब से, ग्रांच ग्राने की संभावना है।

उपसभाष्यक्ष (श्री भास्कर स्रम्नाजी मासोदकर): श्री सहाय; कृपया बीफ में बोलें । समय की कमी है।

श्री वयान व सहाय (बिहार): उप-समाध्यक्ष महोदय मे दस-बारह मिनट में बत्म कर दूंगा।

उपसभाध्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): हमारे एकाउट में तो आपके लिये दस-बारह मिनट हैं ही नहीं

श्री दयानःद सहाय : ग्रब ग्राप दो मिनट कहियेगा तो मैं कहूंगा कि सपोर्ट कर रहा हूं और बैट जाऊगा, लेकिन श्रगर दो-चार सुझाव कहने हों तो थोड़ा समय चाहिये।

उपसभाध्यक्ष महोदय, इस सदन में दो दिनों से काफी चर्चा चली है। यहां बहुत श्रोजस्वी भाषण भी हुये। मैं समझता हूं कि क्जट प्रजेंट करने वाले और बोलने वाले सदस्यों को चाहिये था कि देश की बीमारी क्या है ग्रीर उसका उपाय क्या है, उस बारे में कुछ कहते। बजट प्रेजेंट करने वालों को भी यही लिखना चाहिये था कि इन-इन कारणों से हमारे यहां यह हालत हुई है और इसके स्धार के लिये यह-यह उपाय हैं।

उपसभाध्यक्ष महोदय, में मानता हूं कि हमारे देश की परिस्थिति बिगड़ने के, म्राधिक परिस्थिति बिगड़ने के दो कारण हैं - एक तो जो हमने आर्थिक नीति ग्रपनाई गत चालीस वर्षों में ग्रौर दूसरे उसके कार्यान्वयन की मशीनरी की कमियां । हमको सिर्फं इन दो चीजों पर बात करनी चाहिये। जहां तक फिलोसफी का सवाल है, हमने प्रपनी धार्थिक फिलोसफी बाहर से इंपोर्ट की, सोवियत यूनियन की फिलोसफी हमने स्राज से चालीस साल पहले इंपोर्ट की, सेंट्रलाइज प्लानिंग भौर कमांड इकोनोमिक सिस्टम । लेकिन यह फिलोसफी सोवियत यूनियन में फैल हो गई। हमारे देश में तो यह बुरी तरह फेल हुई। इस फिलोसफी की वजह से एक नया वर्ग खड़ा हुआ।

श्री राम प्रवधेश सिंहः : उपसभाध्यक्ष महोदय, एक मिनट ।

उपसभाष्यक्ष (श्री भास्कर ग्रन्ना जी मासोदकर): ग्राप टाइम क्यों ले रहे हैं ? राम अवधेश जी, आपका टाइम है ।

श्रीराम अवधेश सिंहः यह कह रहे हैं कि पूरे तौर पर रिशयन इकोनोमी को हम लोगों ने एडोप्ट किया। . . . (व्यवघान) . . .

श्री दयानन्द सहाय : ग्रब एक नया वर्ग हमारे यहां खड़ा हुन्ना। इस नये वर्ग में कौन हैं ? पोलिटिशियन ब्यूरोकेटस, बिजनेसमैंन, आर्गेनाइज्ड लेबर और सोशल वर्कर । यह लोग मिलकर 15 परसेंट कंस्टीट्यूट करते हैं अपने देश की पापु-लेशन का बाकी 85 परसेंट की कहीं पूछ नहीं है । इस वर्ग को यूगोस्लावियन कम्युनिस्ट पार्टी के एक बड़े नेता एन॰ डी० जिलास ने 1955 में ब्राइडेंटिफाई किया था । उसने कहा था कि इस फिलोसफी की देन में एक नया वर्ग, एक क्लास खड़ा हो गया ग्रीर वह सारी पूंजी, सारा फायदा देश का ले हैं। इस किलाब के लिखने पर उन्हें, जो वहां वाइस-प्रेसिडेंट थे जेल दिया गया था। इसी पीरिएड में इंग्लैंड लेबर पार्टी के एक एम० पी० रीटा हिंडन ने एक किताब लिखी "दा ट्वें-टिएट सेंचुरी सोंशलिज्म", ग्रौर उन्होंने कहा कि स्टेट पूंजीवाद ज्यादा कुभल है, ज्यादा हानिकारी है बनिस्बत प्राइवेट पुंजीवाद के।

उपसभाध्यक्ष सहोदय, जय प्रकाश नारायण बराबर कहा कहते थे कि इस देश की डेवलपमेंट एक्टिविटों के आरबिट परसेंट लोग नहीं म्राते हैं। 85 सिर्फ 15 परसेट लोगों के लिये सारा डेवलपमेंट का काम हुआ है और राजीव गांघी ने इसी सदन में, 1989 में जब पंचायती राज पर बोल रहे थे तो उन्होंने कहा था कि इस देश के डेवलपमेंट का बजट 85 परसेंट दिल्ली से डिस्ट्रिक्स तक रह जाता है। ग्रीर गांव में सिर्फ 15 परसेंट पहुंचता है ग्रीर उन्होंने कहा था कि पावर डीलर ग्रौर पावर बोकर को हम तोड़ेंगे । नतीजा यह हुन्ना कि परसेंट वेस्टिड इंटरेस्ट वाले लोग राजीव गांधी को हरा दिये लेकिन श्री दयानन्द सहाय]

उन्होंने अपना कब्जा नहीं छोडा। इस लिये यह जो बजट बना है, मैं वित्त मंत्री और प्रधान मंत्री जी को कहंगा कि आप कदम तो बढाये हैं, जरा मजबती से बढ़ाइये । कहीं ऐसा न हों कि ग्रापको दो कदम पीछे मुझ्ता पड़े। लेकिन आप यह जानिये कि यह जो 85 प्रतिशत मुक जनता थी, जिसकी कहीं पूछ नहीं थी, स्राज वे कह रह हैं कि मुझे रोजी, रोटी, कपड़ा चाहिये, चाहे वह ब्रेंग्रेजी में दीजिये, चाहे हिन्दी में दीजिये, स्त्रीलिंग में दीजिये, पुल्लिंग में दीजिये, चाहे समाजवादी व्यवस्था से दीजिये चाहे पुंजीवादी व्यवस्था मे दीजिय, वह दीजिये वरना देश टूटेगा। श्राज पंजाब ट्रप्ट रहा है, कल तिमलनाडु टुटेगा, श्रासाम टूटेगा । उसकी डिमांड पूरी होनी चाहिये। इस परिस्थित को देखते हुये सरकार ने यह समझा कि यह कमांड इकनामिक सिस्टम फेल हो गया है और इसके बदले में नया डाक्टर, नयी दवा, नई फिलोसफी खोजनी शुरू की है श्रौर उसी में वे मार्किट इकनामी की तरफ बढ़ रहे हैं । गांधी जी ने 1948 में कहा या कि परिमट और कोटा की सरकार खत्म करो । एसेंशियल कमोडीटीज के, मुवमेंट पर रोक बन्द करो। जब तक किदवई साहब रहे, तब तक तो फूड वगैरह पर कंट्रोल हटा या लेकिन यह 1952 के बाद से कमांड इकनामिक सिस्टम आया और दिल्ली के अन्दर एयर कंडीशन में बैठकर के जो गैहं ग्रौर जौं में फर्क नहीं जानते हैं, वे खेती की प्लानिंग करने लगे। उपसभाध्यक्ष महोदय, जब सोवियत युनियन में समाज-वादी शब्द ग्रीर कम्युनिस्ट शब्द हटाने पर वहां के गोर्वाचीव को तीस प्राइस ग्रीर उनको बड़े-बड़े पुरस्कार देने की बात की जा रही है तो ग्रपने देश में जब मनमोहन सिंह और हमारे प्रधान मंत्री थोड़ी सी बात किये कि कोटा परिमट की सरकार खत्म की जाय तो कहा जाता है कि 40 साल की परिपाटी श्राप हटा नहीं सकते हैं। यह समाजवादी खाल बोहे हुये भेड़िये हैं। यह 15 परसेंट लोग, निजी म्लार्थ वाले हैं, वे

वेस्टेंड इंटरेस्ट वाले हैं श्रीर वे चाहते हैं कि कोई सुधार न हो, वे चाहते हैं कि वही कोटा-परमिट की सरकार बने।

उपसभाध्यक्ष महोदय. इस समाजवादी व्यवस्था में कमान्ड इकनामिक सिस्टम ने 40 बरसों में जो यहां लट मचाई है, उस लुट में एक-एक, दो-दो बरस में कई व्यक्ति सौ-सौ करोड़ रुपया बाहर रख लिये। यह उसी समाजवादी व्यवस्था की देन है। ग्राज चंगेज खान और नादिरशाह की आत्मा कहीं होगी तो वह भी छटपटा रही होगी कि भारत वर्ष की समाजवादी अर्थव्यवस्था में किसी बैंक का चेयरमैन हो जाते. किसी पब्लिक ग्रंडरटेकिंग का चेयरमैन हो जाते, कहीं इंपोर्ट-एक्सपोर्ट हाऊस में बडे बाब बन जाते तो उन्हें सोमनाथ का मंदिर नहीं तोड़ना पड़ता, कोई दिल्ली में कत्लेश्राम नहीं करना पडता। कलम की नोक से जो लूट होती है, वह तलवार को घार से नहीं होती ।

मैं मानता हूं कि जवाहर लाल जो की बनाई हुई इंडस्ट्रियल पालिसी डिस्टाट हुई। जब हर लाल नेहरू की इंडस्ट्रियल पालिसी डिस्टाट हुई। जब हर लाल नेहरू की इंडस्ट्रियल पालिसी यह थी कि 8-10 ग्राइटम्स उन्होंने कही थी कि पब्लिक ग्रंडरटेकिंग में जायेंगी ग्रीर बाकी प्राइवेट ग्रंडरटेकिंग में जायेंगी। ऐसी इंडस्ट्री जहां केपिटल कम हो, वहां सरकार ग्राये, लेकिन ग्राज दो-चार पोस्ट कीएट करने के लिये, सी०एम०डी० बनने के लिये— चाहे रोटी बनानी हो, तेल बनाना हो, होटल खोलना हो तो भी सरकारी श्रफसर प्रोग्राम बना देंगे कि यह उद्योग भी सरकारी क्षेत्र में चलेगा ग्रीर सब में घाटा है।

जो यह परिस्थिति हुई, उसके लिये यहां बहुत सारे झांकड़े दिये गये हैं। हो-चार झांकड़े मैंने किताब से पढ़े, वह मैं देना चाहत हूं। दो-चार झांकड़े मैंने एक किताब से पढ़े हैं, वह मैं देना उचित समझता हूं। दुनिया की झाबादी का 16 परसेंट लोग हमारे देश में रहते हैं। दुनिया की उपजाऊ जमीन का 14 परसेंट हमारे देश में

है । भगवान जब तेचुरली रिसोर्सिज का बंटवारा कर रहेथे तो हमको फैवर्ड नेणंस का ट्रीप्टमेंट दिया, लेकिन हमारे देश की ग्राबादी का 40 परसेंट लोग ग्राज गरीबी की रेखा के नीचे परसेंट लोगों के पास सोने 75 लिये अपना रूप नहीं , कमरा नहीं है, पखाने की बात छोड़िये। पीने के लिये फिल्टर वाटर 80 परसेंट लोगों को नहीं है । जब इस पर हजारों करोड़ रुपया खर्च होता है, यह दशा इसलिये हुई कि दुनिया के जीं एन ०पी० में हमारे देश का योगदान 1.4 परसेंप्ट है जबिक ग्राज से 6-7 वर्ष पहले यह 2.5 था । दुनिया के ट्रेड में आज हम 0.6 परसेंट हमारा हिस्सा है, जबकि 1970 और 1975 में यह दो परसेंट के करीब या । यह क्यों हुआ ? अपने देश में एम्प्लोयमेंट नहीं बढ़ा, मजदूरी बढ़ी ग्रौर कर्ज पर कर्ज बढ़ता गया। एक लाख करोड़ रुपया तो चढ़ गया है, ग्रवम्ल्यन के बाद 25 परसेंट ग्रौर बंहा । 1988-89 में 141 बिलियन रुपंया सूद देना पड़ता था जो अवमूल्य**न** के वाद भ्रव 200 बिलियन रुपया तो हो गया होगा । इसके म्रलावा हमको कमिटमेंट चार्जेंज देना पड़ता है। एक ने बताया कि 12 बिलियन डालर सैक्शंड लोन हम यूज नहीं कर सके उस पर 30 मिलियन हम कमिटमेंट चार्जेज देते हैं । दूसरी बात जो चल रहीं है इस सदन में कि फारन इन्वेस्टमेंट होने से यह देश आर्थिक रूप से गुलाम हो जायेगा । तो इस मामले में उपसभाध्यक्ष महोदय, मैं एक फीगर स्रापको ब राताह हू कि 1981 ग्रीर 1987 के बीच में भारतवर्ष में 590 मिलियन डालर बाहरी पूंजी आय जबिक इंडोनेशिया में उसी पीरिएड में 9.5 बिलियन श्रायी, सिंगापुर में 4.1 बिलियन ग्रायी, ताइवान में 4 1 बिलियन ग्रायी, थाईलैंड में 3.8 ग्रायी ग्रौर चायना में 9 बिलियन श्रायी श्रौर 25 बिलियन का कमिटमेंट हुआ उसी पीरियड में। लेकिन कोई देश इसमें गुलाम नहीं हुआ। आर्थिक रूप से कोई गुलाम नहीं हुग्रा, किसी का कल्चर नहीं मिटा, लेकिन भारतवर्ष

में बाहरी पूंजी ग्राधा बिलियन डालर ग्रायी, कुछ ग्रंब ग्रायेगी तो कहते हैं कि साहब यहां तो गुलामी ग्रा जायेगी। भारतवर्ष में सिर्फ ग्राघा बिलियन डालर इस पीरियड में ग्राया है .. (व्यवधान)

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): You conclude.

SHRI DAYANAND SAHAY: I will take 5 minutes more. Then, you can push me out.

THE VICE-CHAIRMAN (SHRI BHAS-Nobody KAR ANNAJI MASODKAR): will push you out.

श्री दयानन्द सहाय : मैं ग्रापको बतलाना चाहता हूं कि यही ग्रायिक नीति है श्राज अपने देश में, उसके चलते, दो लाख इंडस्ट्रियल यूनिट सिक हैं। इसी पालिसी के तहत 6 हजार करोड़ रुपया उसमें फाइनेंशियल इंस्टी-ट्यूशन का लग गया। इन म्रांकड़ों की भ्राड़ में देखना है कि वित्त मंत्री जी ने ठीक किया या नहीं ? हैं समझता हं कि वित्त मंत्री जी जी ने फारेन इन्वेस्टमेंट को बढ़ाने के लिये इंडस्ट्रियल पालिसी में चेंज करके बहुत बड़ा क्रांतिकारी कदम उठाया है लेकिन इंडस्ट्रियल लाइमेंस हटाना ही काफी नहीं है। यह पहला कदम थ । इंडस्ट्रियल लाइसेंस की म्रनिवार्यता तो स्रली बाबा का मंत्री था लेकिन इसके बाद जो घटनायें होती हैं वे बहुत दर्दनाक हैं। स्रापको एक बार इंडस्ट्रियल लाइसेंस मिल गया, किसी मैरिट पर नहीं बल्कि खुशामद पर, घस देकर मिल गया । उस के बाद पूंजी ग्रापको मिलेगी, सरकार से। ग्रापको बिजली और जमीन सरकार देगी और अगर आपकी इंडस्ट्री फेल हो जाती है तो भ्रापको बीमार मान लेगी सरकार। इससे इंडस्ट्रियल ग्रोथ रूक जाती है। ये जितने भी हैल्य सेंटर यानी पुनर्निर्माण बैंक हमने खोले हैं मैं कहता हूं कि ये पंजीपतियों के लिये हैल्य सेंटर

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इससे वहां गणपति तो धनपति हो गये और इंडस्ट्री सिक हो गई। महोदय, एक भी इंडस्ट्रियल युनिट इस देश में सिक नहीं है, सब हैल्दी हैं लेकिन ये लोग अपनी इंडस्ट्री सिक दिखाकर डिफाल्टर बन जाते हैं और बीमारी का फायदा लेते हैं।

महोदय, किसी भी देश में, किसी भी समाज में इंस्डट्रीज तभी बढ़ेगी, जब इंडस्टी चलाने वाले कुछ ग्रपना रिस्क लें। लेकिन इस देश की व्यवस्था ऐसी है कि 2 परसेंट 4 परसेंट 5 से 7 परसेंट शेयर रखने वाले इंडस्ट्यिलस्ट ही बड़ी-बड़ी इंडस्ट्रीज को कंट्रोल कर रहे हैं । इससे बड़ा श्राधिक क्राइम क्छ ग्रौर नहीं हो सकता है। इससे बड़ी घोखाधड़ी देश की जनता के साथ नहीं हो सकती है। ग्राज 3 परसेंट शेयर रखने वाला भ्रादमी 100 परसेंट कंट्रोल करता है। इस व्यवस्था को बदलना होगा।

महोदय इस देश में जितने भी बड़े उद्योग हैं उनमें कोई भी प्राइवेट नहीं है । कुछ मैनेच्ज होते हैं प्राइवेट हाऊसेज से ग्रीर कुछ मैनेज होते हैं बड़े-बड़े ब्यरोक्रेटस से । इन सभी उद्योगों में चूंकि सरकार का पैसा लगा है इसलिये इस व्यवस्था में सुधार लाना होगा। जब तक ग्राप डिफाल्टर कैपिटलिस्ट को नहीं पकड़ेंगे, उनका दीवाला नहीं निकवा वयेंगे तब तक जैनुइन इंडस्ट्रियलिस्ट उद्योग लगाने नहीं स्रायेगा। महोदय, दूसरी बात यह है कि ब्यूरोकेटस व्यवस्था में भी सुधार करना बहुत जरूरी है। हमने ब्यूरोकेसी को अंग्रेजो से इनहैरिट किया था । उन्होंने यह स्कीम बनाई थी कि ग्रार्डर की स्थिति को **ग्र**ाप ल_। एंड नियन्नित कीजिये । ग्राज कामर्शियल ऐक्टीविटीज बढ़ गई, फाइनेंशियल ऐक्टी-विटीज बढ़ गई लेकिन ब्यूरोकेंटस का कैरेक्टर वहीं है। वह हर काम यह समझकर करता है कि वह सरकारी काम कर रहा है। मैं ग्रांपको एक छोटा सा उदाहरण देना च हता हूं। ग्राप खुद देखिये कि वह कितनी दर्दनाक घटना है । बिहार में 1976 में एक पुलिस

ग्रफसर रजौली थाने के ग्रन्तर्गत एक गांव में एक पासी के घर में घसकर उसक लड़की से छेड़खानी कर रहा था । पासी से घरदाश्त नहीं हम्रा ग्रौर उसने दरोगा जी को हंसियें से मार डाला । दूसरे दिन पुलिस ने उसे गांव को मटियामैंट कर दिया यह समझकर कि वह पासी सरकारी काम में बाधा डाल रहाथा।

में ग्रापको ग्राप बीती बताना चाहता है। मैं ग्राज से 15 साल पहले बम्बई जा रहा था । में थंड कल्लास में जा रहा था, उन दिनों रेल में थर्डक्लास हुआ करता था । मैरे साथ एक ग्रौर लड़का याता कर रहा था जिसके पास टिकट था, स्कूल का सर्टिफिकेट था और देखने में 10-12 बरस से ज्यादा का नहीं लगता था । टी 0टी 0 साब उससे कह रहे थे कि तुम्हारी उम्र ज्यादा है। उसने कहा कि यह मैर। सर्टिफिकेट है। मैंने उस टी 0टी 0 से कहा कि भ्राप इस बच्चे को तंग क्यों कर रहे हैं? तो उसने पूछा कि भ्राप कौन है ? मैंने कहा कि मैं तो को-पैसेंजर हूं। तब उसने कहा कि ग्राप सरकारी डयूटी में बाधा पहुचा रहे हैं। ध्राज सरकारी डयूटी का मतलब है सरकारी अधिकारी का व्यक्तिगत काम। ध्रगर श्राप इस रवैये को नहीं बदलेंगे तो देश का कल्याण होने वाला नहीं है ।

महोदय, यह सरकारी अकन 25 बरस की उम्र में नौकरी पाता है और उसको वह लाटरी समझता है, तनग्वाह उसकी लाटरी में मिली हुई है इतलिये काम करने लिये उसको घुस च।हिये। चाहे क्लर्क हो, चाहे चीफ सेकेंटरी हो, जब तक उनकी खुशामद नहीं होती है, वे काम नहीं करते हैं। यह एटीट्यूड बदलना होगा । यह एटीट्यूड तभी बदलेगा जब उनको कांट्रेक्ट पर रखा जायेगा। नौकरी में जा भी कमंचारी आये उसकी आप 5 बरस के कांट्रेक्ट पर रखिये-"टु बि रिपीटेड अगेन"। अगर यह नहीं होगा तो उन पर ग्राप कोई ग्रंकुश नहीं लगा सकत हैं ।

महोदय, दूसरी बात यह है कि रिटायरमेंट बाद जितने भी बड़े ग्रफसर हैं, 50 परसेंट से उनमें से लोग एक्सटेंशन पा जाते हैं। यह अनर्थ है, समाज-द्रोह है लेकिन ग्राज यह एक कामन बात हो गई है। सेबानिवृत्त लोगों के लिये नई पोस्टें क्रियेट कर दी जाती हैं और यंग श्रादिमयों के लिये नौकरी नहीं है। इसकी रोकना बहुत जरूरी है।

THE VICE-CHAIRMAN (SHRI BASH-KAR ANNAJI MASODKAR): Mr. Sahay, your five minutes are over.

SHRI DAYANAND SAHAY: I am con-

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR): Thrice, your five minutes are over.

SHRI DAYANAND SAHAY: Sir, I would make one more suggestion. There should be a major change in the labour policy of India.

महोदय, अगर हम लेबर लॉ को नहीं बदलेंगे तो इण्डस्ट्री नहीं चलेगी । मजदूर और उनकी यूनियनें कहती हैं--चाहे जो मजबूरी हो, हमारी मांगें पूरी हों। यह बात नहीं चलेगी। म्राज कई पब्लिक ग्रंडरटेकिंगथ्य ऐसी हैं जो पांच बरस से ब द हैं लेकिन उसके मजदूरों को पूरी मजदूरी दी जाती है। महोदय, जिस प्रकार ग्राई०ए०एस० ग्रफसर लिए प्रमोशन टाइम बाऊंड है वैसे ही ग्रब मजदूर भी कह रहे हैं कि हमें प्रमोट करो, एक बार नौकरी मिल गई तो भ्राप हुमें हटा नहीं सकते हो । जब तक हम इस एटीटयू को नहीं बदलेंगे तब तक हम इम्प्लॉयमेंट नहीं बढ़ा सकते हैं।

महोदय, भ्रांपको यह बात सुनकर ताज्जुब होगा कि अग्रेजों के समय में एक हजार किलोमीटर रेल लाइन हर साल बनी थी लगातार 90 वर्षों तक और धाज जब कि इस काम के लिए 'पूरी मशीनरी उपलब्ध है, पत्थर भ्रौर

मिट्टी ढोने के लिए 10--10 करोड़ की मशीनें हमारे पास हैं, ऐसी हालत में हम हर साल 200 किलोमीटर से अधिक लाइन नहीं बना रहे हैं। ग्रादमी को म्रादमी से डर लगता है। पब्लिक अंडरटेगिक हो या प्राइवेट सेक्टर हो, सब कहते हैं कि हाइ टेक मशीन लगाओं हाइ टैक मशीन खोदने के लिए क्यों लगाई जाती है। हाइ टेक लाइए लेकिन नहर खोदने के लिए उसे मत लाइए । एक हाइ टेंटक मशीन 6 हजार मजदूरों को बेकार कर देती है। तो ऐसी परिस्थित क्यों म्राई ? ऐसी परि-स्थिति क्यों ग्राई क्योंकि लेबर लॉज डिफोक्टिव हैं । 15 दिन काम करने पर अजदूरों को कपेंसेशन चाहिए । स्राप कपेंसेशन का रेट बढ़ा दीजिए । एक साल काम करने वाले को 6 महीने का कम्पनसंशन दीजिए । कोई मजदूर को हटाएगा नहीं, कोई मशीन नहीं लगाएगा। ग्रगर ग्राप चाहते हैं कि यहां उत्पादन बढ़े तो स्राप रोबोट मशीन का बनना भ्रौर उसको इंपोर्ट करने पर रोक लगाइए। (समय की घंटी)

इन शब्दों के साथ में इस बजट को सपोर्ट करता हूं और इसके प्रपोजल्स को सपोर्ट करता हूं। लेकिन इनको में श्रागाह करता हूं कि ग्रगर श्रापकी इंडस्ट्री नहीं बनेगी तो यहां ऐंप्लायमेंट नहीं बढ़ेगा ग्रौर इंडस्ट्री तब बढेगी जब वहां पर ग्राप डेमाकेसी लाइगा । कल इंडस्ट्री 2 परसेंट या 4 परसेंट पर कट़ोल होती जाएगी तो कभी नहीं बढेगी? ग्राप यह भी क्रांतिकारी कदम लाइए । . . . (ब्यवधान) ऐंप्लाइमेंट बढ़ाने के लिए मैंने सुझाव दिया है कि जन्युइन इंडस्ट्रीज को बढाइए । गांद में पली हुई इंड्स्ट्रीज इस देश का भला नहीं कर सकती ! लोग भ्राज कहते हैं बाहरी चीजें लाइ। यहां की 15 परसेंट पापुलेशन है जो कहती है विदेशी चीजें चाहिए, विदेशी दवा चाहिए । बाल बच्चों को विदेशी में पढ़ना चाहिए । ऐवरेज भ्रादमी कहते हैं कि विदेशी माल मत लाए । वेजिटबल प्रायल हमारे लोग खरीदते हैं तो उसमें टैलो बेचा गया एस०टी०एस० द्वारा । चाहे हिन्दू हो या मुसलमान हो, गाय

श्री दयानन्द सहायो

The Budget

भौर सम्रर का टैलो उसको खिलाया गया। कोई ग्रमरीकन फर्म या ब्रिटिश फर्म. या जापानी ? लेकिन हमारे कर सकती है में ऐसा होता है । ग्रगर गरीब जनता कहती है कि कुछ हमें भी खाने कहती है लिए दो तो क्या गलत भ्रगर भ्राप उसको रोकना चाहते हैं उसको सुधारिए ।

इसलिए नैं श्रापका तहे स्वागत करता हूं ग्रीर कहना चाहता कि जो कदम उठाए हैं उनसे पीछे न हटिए, ग्रागे बढिए । धन्यवाद ।

BHATTA-*PROF. SOURENDRA CHARJEE (West Bengal): Mr. Vice-Chairman, Sir, I am happy that you have called me late as that will give an opportunity to the speaker before the Finance Minister. I would like to submit, Sir, that the two Houses of Parliament have already sanctioned money upto the month of Septebmer. The Hon. Finance Minister has but also have made certain debatable raised certain basic issues before us. Those basic issues requires nation-wide debate in a comprehensive manner as they touch ideological questions of our economic policy.

The Finance Minister has dedicated his Budget to the Late Rajiv Gandhi. love and respect for Raiiv Gandhiii is evident from the fact that he has mentioned his name many times in his Budget speech. This Budget has been opposed not only by the Members of the Opposition but also by many Members of the Ruling Party. Therefore, I feel that the Finance Minister has not set a good precedent by dedicating the Budget to Late Shri Rajiv Gandhi.

When Shri P. V. Narasimha Rao became the President of the Congress Party after the tragic death of Shri Rajiv Gandhi. he said in his first Press interview that the Congress Party stands on the principles as laid down by Pandit Jawahar Lal Nehru. He further said, "There is no alternative to Nehru line outside the pale of fascism."

But it is the cruel joke of destiny that Shri P. V. Narasimha Rao has now deviated from Nehru's path. My Party and many political parties do not support everything of Nehruvian Policy but the fact remains that many proposals in the Budget make it clear that Shri Narasimha Rao presided over the repudiation of Nehru line, because this Budget was approved by the Council of Ministers which was presided over by him.

(General), 1991-92

The Finance Minister has devalued our currency. Since "devaluation" is dirty word, he has used the word "adjustment" in its place in his Budget speech. The Finance Minister says that it is an adjustment in value of our currency against certain major international currencies. But we know that the present Finance Minister was the economic adviser of the former Prime Minister Shri Chandra Sekhar. Shri Chandra Sekhar mortgaged cerain amount of gold with the foreign Banks. Even the present Finance Minister mortgaged about 37 1/2 tonnes of gold with hte foreign Banks in the first phase. But both Shri Chandra Sekhar and Dr. Manmohan Singh have used the word "pledge" instead of "sale" or "mortgage'.

Now-a-days gold standard is not there in our country. Yet there is no doubt about it that gold reserve guarantees strength of our currency. Now with the departure of tonne of gold in different phases, the devaluation of rupee had to be made twice. As a result of this devaluation, on the other, the value of our import trade has gone up. Again, with the devaluation of rupee, dollar, pound, yen and franc have now become stronger currencies. The Finance Minister has now explained fully the reasons of devaluation. He has also not explained the character of economic crisis that we are facing today. He has of course, referred to the crisis in balance of payment position. Now we shall have to consider as to how we can improve our balance of payment position by increasing our exports and reducing our imports.

In this Budget we have allowed the Multi-national Companies to hold 51 per cent equity shares instead of 40 per cent in our indegenous industries. Again they are allowed cent percent equity in indus-

^{*}English translation of the original speech delivered in Bengali.

tries under the obligation to export the product and the Multinational Companies may be allowed to hold even 100 per cent equity shares. Where will this open invitation to foreign capital lead our country to? Should we not think that the Multinational Companies will ultimately confrol our economy in the name of developing our economy? Should we not think that the Multinational Companies will gradually have a say in our political affairs, too?

Measures like devaluation of rupee, withdrawal of subsidy from certain commodities and formulation of certain schemes under the present Budget clearly indicate that our government has accepted the conditionalities of I.M.M. and World Bank to get loans from these two agencies and are now trying to radically change our economic system as per those conditions. The representatives of the government of India had a conference with the representatives of the I.M.F. One cartoon in a newspaper daily tells us, "There is armstwisting but we are twisting our own arms." So, we have weakened our hands ultimately. Our Finance Minister had links with the I.M.F. He is well aware of their methods of functioning.

The Finance Minister proposes to disinvest in some Public Sector Undertakings. It will lead to the retrenchment of workers, though the Finance Minister has used rhetorics in his budget speech to safeguard the interests of workers. About one and half lakh factories are closed and no provosion has been made in the Budget to safeguard the interests of crores of workers belonging to such affected factories.

The Finance Minister's Budget speech may be sugar-coated but it has brought out many ugly things before us. Under the camouflage of a pleasant speech, the Finance Minister has given us a suicidal policy. We shall have to take country out of this suicidal path. Though we belong to the opposition parties, yet we do not want that the government should be confronted with a serious political crisis at the present moment. It depends upon how the government will solve their economic problems in course of time. But the government should not

tax our patiencs too long. The opposition parties will not allow the government to pursue its anti-people's policies for a long time. The Finance Minister must say in his reply whether the government is prepared to come to some understanding with the opposition parties on certain basic economic issues, There is no use referring to the present happenings in the Soviet Union or the Eastern Europe. We have not passed through their experiences. Whatever they say now on economic matters. should not be considered as gospel truth. Therefore, the government will have to come to some understanding with the opposition parties on certain basic economic issues. With these words, I conclude. Thank you,

3.00 P.M.

क्यारी आलिया (उत्तर प्रदेश) : उप-मभाष्यक्ष जी, श्रापने मुझे वर्ष 1991-92 के बजट पर चर्ची में भाग लेने का मौका दिया, इसके लिए मैं श्रापका शक्तिया श्रदा करती है। इस बजट के माध्यम से सबसे पहले में प्रधांनमंत्री श्री नहसिंह राव जी. माननीय वित्तमंत्री जी का इसलिए मुक्रिया अदा करना चाहती हं कि हमारे अमर शहीद नेता स्वर्गीय श्री राजीव गांधी फ़ैंडरेशन ट्रस्ट जो बनाया गया है उसके लिये एक सो करोड़ रुपया दिया है। उस ट्रस्ट की श्रध्यक्ष श्रीमती सोनिया गांधी मनोनीत हुई हैं । इसके लिए ब्रापने जो बजट में प्रावधांन किया है, मैं भ्रापका बहुत बहुत शुक्रिया भ्रदा करती हूं। (व्यवधान) माफ कीजिये, सलारिया जी, मेरी बात सुन लीजये, जब माननीय सदस्य बोलते हैं तो कभी टीका-टिप्पणी नहीं करती । मैं ग्रायका ध्यान बजट की तरफ आकर्षित करना चाहती है। कि जो एक सौ करअंड रुपया इस फांऊंडेशन ट्रंट के लिए माननीय वित्त मंत्री जी ने दिया है इससे हमारे हिन्द्स्तान की गरीब जनता को खास कर के महिलाओं, साइस ग्रीर टेक्नो-लोजी और तमाम ऐसी योजनाओं और कार्यक्रमों को इससे फांयदा पहुंचेगा । मैं इस बजट का स्वागत करती हं ग्रौर माननीय वित्त मंत्री जी को बधाई देती हं। हमारे ग्रमर शहीद नेता श्री राजीव गांश्री इस देश को एकता और ग्रखण्डता के लिए श्रहीद हो गए। यह एक सौ करोड़ रुपये का

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किमारी ग्रालिया] प्रावधान जो हमारे वित्त मंत्री जी ने इस ट्रस्ट के लिए किया है तो कोई बहुत बड़ी भ्रहमाग नहीं किया है । यह ट्रस्ट इस दे**श** की गरीब जनता के लिए काम करेगा। यह ट्रस्ट कोई राजीव गांधी के परिवार के लिए ग़हीं खोला जा रहा है। माननीय विपक्षी सदस्य तमाम टिप्पणी करते जा रहे हैं। मुझे बड़ां अफसोस है कि ओ नेता इस देश के लिए शहीद हो गया एम नेता के नाम पर तमाम टीका-टिप्पणी की जारही है। मुझे इस बात का द्ख है। मैं ज्यादा कुछ नहीं कहूंगी क्योंकि ग्रभी हभारे तमाम माननीय सदस्यों ने ग्रापका ध्यान ग्राकिषत किया है। उप-मभाध्यक्ष महोदय, मैं यह जरूर कहना चाहूंगी कि यह जो बजट पेश किया गया है इस में रसोई गैस की कीमत बहुत ज्यादा हो गई है। 20 परसेंट कीमत जो बढ़ाई गई है मेरा यह मुझांव है कि इसको कम कर देना चाहिए । इससे गरीब जनता को खास कर के महिलाओं को मध्यम वर्ग के ऊपर काफी भार पड़ेगा । इसलिए मेरी इत्तजा है कि रसोई गैंस की कीमत को कम कर देना चाहिये । दुसरी बात, मैं यह कहना चाहती हं कि स्नापने जो पैट्रोल की कीमत बढाई है इससे भी गरीब जनता पर दोझ पड़ेगा। मेरा यह सुझांव है कि इसके लिये आपको कुछ कीमत कम करनी चाहिये और जल्दी कोई न कोई कदम उठाना चाहिये।

उपसभाष्यक्ष (श्री भास्कर ग्रन्नाजी भासोदकर): ग्रौर कोई सुझाव हो तो भेज दीजिए।

कुमारी भ्रालिया: हम तो बहुत कम टाइम भ्रापसे लेते. हैं । बहुत ही कम बोलने वाले हैं।

दूसी बात मैं सरकार से यह निवेदित करना चाहूंगी कि सरकार को कम श्राय वाले, मध्यम श्राय वर्ग के लोगों को राहत देने का प्रथास करना चाहिए। इसके लिए श्रायकर सीमा की 24 हजार रुपय से बढ़ांकर 40 हजार रुपये कर देना चाहिए। इससे मध्यम वर्ग श्रौर गरीब वर्ग के लोगों को ज्यादा फायदा पहुंचेगा।

तीसरी बात वाइस चेयरमैंन सर मैं

ग्रापके ध्यान में यह लाना चाहती हूं कि
स्वर्गीय राजीव गांधी जी ने ग्रपने मैनीफैंस्टो

में जो भी जनता से वादे किये थे जन
वादों को इस बजट के माध्यम से पूरा किया
जाना चाहिए क्योंकि जो भी उन्होंने घोषणापत्न में कहा था वह जनता के फांयदे के लिए
कहा था ग्रीर कीमतों को कम किया जाना
चाहिए जिसके लिए जनता परेशान है।

श्रापने रुपये का मूल्य तेजी से घटा दिया है। श्राज ऐसा बजट श्राया है जिससे मुद्रा-स्फीति श्रीर महंगाई बढ रही है। इसको देखते हुए यह बजट मुद्रांस्फीति श्रीर मंहगाई को कम करने वाला .. (व्यवधान) नहीं लगता। एपेंट्रोल के दाम बढ़ाये गये हैं। 125 रुपये पर 10 लिटर मिलता यां झब 155-165 रुपये पर मिलने लगा है। इस पर भी श्रापका ध्यान श्राक्षित करना चाहती हूं .. (समय की घंटी)

एक बात श्रौर कहना चाहती हूं जो सुखे के संबंध में है। उत्तर प्रदेश से मेरा ताल्लुक है। वहां पर भयंकर सूखा फैला हुआ है। जनता में लाहिताहि मची हुई है। जानवर भी चारे के श्रभाव में परेशान हैं। श्रतः वहां राहत कार्य शुरू कर देना चाहिए श्रन्यथा इस भुखमरी में जनता बहुत परेशान हो जाएगी खासकर उत्तर प्रदेश, बिहार श्रौर जो जो भी स्टेटस सूखे से पीड़ित हैं उनकी श्रोर मैं श्रपका ध्यान श्राक्षित कराना चाहती हूं। समय कम है, श्रापने मुझे कम टाइम दिया है फिर भी मैं श्रापको शुक्रिया श्रदा करना चाहती हूं।

†[کماری عالیت (اتر پردیش):
اپ سبها ادهیکش جی آپ نے مجھے
ورهی ۱۹-۱۹۹۱ کے بجت پر جو
چوجا میں بهاک لینے کا موقع دیااسکے لگنے میں آپ کا شکریت ادا کرتی
هوں - اس بجت کے مادهیم سے
سب سے پہلے میں پردهان منتری
ہوی نرسمها راؤ جی - مانیگے رس

^[] Transliteration in Arabic Script

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منتری جی کا اسلئے شکریہ زدا کونا چاهتی هوں که همارے امر شهید نيتا سوركيه شرى راجيو كاسهى فاؤندَيشن ترست بنايا كيا هے اسكے لئے ایک سو کرور روپیہ دیا ھے -أس ترست كي ادهيكه شريمتي سونيا كاندهى مدونيت هوئى هين -اسکے لئے جو بجت میں بواؤدھان کیا ھے - میں آپ کا بہت بہت شكريد ادا كرتي هول - (مداخلت) معاف کیجئے سلاریہ جی میری بات سن لیجئے - جب مانیئے سدسئے بولتے هیں تو کینی تیکا تہلی نہیں کرتی ، میں آپ کا دھیاں بھے ت کی طرف آکرشت کرنا چاهتی هور-میں یہ کہنا چاہتی ہوں کہ جو ایگ سو کرور روپیه اس فاؤندیشون ترست کیللے مانیئے وت منتری جی نے دیا ہے اس سے همارے هددوستان کی غریب جنتا کو خاص کر مهیلاؤں کو - سائنس اور تیکنالوجی اور تمام ایسی یوجدای اور کاریئے کرموں کو اس سے فائدہ پہونچےکا - میں اس بجت کا سواگت کرتی هوں - اور مانئے وت منتری جی کو بدھائی دیتی هوں - همارے امر شهید نیتا شری راجیو کاندهی اس دیش کی ایکتا اور اکهندتا کیلئے شہید هو کئے۔ ية أيك سو كرور رويئے كا پراؤدهان ھمارے وس ملتری جی ہے اس قرست کیلئے کیا ہے - تو کوئی ہوا احسان نہیں کیا ھے ۔ یہ ترسی

اس دیش کی فریب جنتا کیلئے كام كويكا - ية ترست كوثى راجيو کانڈھی کے دربورار کیلئے نہیں دبولا جا رها هے - همارے مانیئے ویپکشی سدسیکے تمام ٹیکا ٹینی کرتے جا رہے هين - محمد بوا افسوس هے كه جو ليتا اس ديس كيلئے شهيد هو گيا اس نیتا کے نام پر تمام قیکا قینی کی جا رهی هے - مجھے اس بات کا دکھ ھے - میں ایادہ کھے نہیں كهونكى كيونكة أبهى هماري تمام مانیئے سدسیوں نے آپک دھیاں آکرشت کیا گیا ہے۔ آپ سپہا ادھیکس مہودے - میں یہ ضرور کہنا جاهونکی که یه جو بجمت پیش کیا گیا ہے اس میں رسوای گیس کی قیمت بہت زیادہ هو گئی هے -+۲ پرسینت تیمت بوهائی گئی هے-میرا یه سجهای هے که اسکو کم کر دیدا چاھئے - اس سے فریب جنتا کو خاص کر مهیای کو - مدهیه ورک کے اوپر کانی بھار پویکا - اسلئے ميري التجاه ع كه رسوئي كيس كي قیست کو کم کر دینا چاهئے -دوسری بات میں یہ کہنا چاہتی ھوں کہ آپ نے جو پیترول کی قیمت بوهائی هے اس سے بھی جانتا پر برجه بدے ا - ميرا يه سجهاؤ هے كه اسکے لئے آپ کو گچھ قیمت کم كرنى چاھئے - اور جلدى كوئى نه كوئى قدم الهانا چاهلاء -

[RAJYA SABHA]

آپ سبها ادهیکش (شری بیاسکر آبا جی مسودکر): اور کوئی سجهاؤ هو نو بهيم ديجئے -

کماری عالیه: هم تو بهت کم ثادم آپ سے لمیتے هیں - بہت هی کم بولنے والے هیں - دوسری بات سیں سرکار سے یہ نویدن کرنا چاھونکے -که سرکار کم آئے والے سدھیم آئے ووگ کے لوگوں کو راحت دینے کا پریاس كرني چاهدُے - اسكے للَّهِ آئے كر سهها ۲۳ هزار روید سے بوهاکر ۲۰ هزار روبئے کر دینا چاھئے - اس سے مدھیم ورگ اور فریب ورگ کے لوگوں كو زيادة فائدة پهونجيكا -

تیسری بات وائس چیرمین سر میں آپ کے دھان میں یہ لافا چاهتی هوں که سورگیه راجیو کاندهی جی نے ایے مینی نیستو میں جو جو بھی جندا سے وعدے کئے تھے ان وعدور کو اس بحجت نے مادھیم سے يورا كيا جانا چاهئے - كيونكه جو بھی انہوں نے گھوشفا پندر میں کہا تها وہ جنام کے فالدے کیلئے کہا تھا۔ اور قیمترس کو کم کیا جانا چاهئے -جس کے لگے جاتا پریشان ہے -

آپ نے ووپئے کا مولیہ دیوی سے كهتا ديا هـ - آج إيسا بجت آيا ھے کہ جس سے مدرا اسؤیتی اور مهنکائی بوه رهی هے - اسکو دیکھٹے ھرئے مدرا اسفیتی اوو مہنائی او كم كرنے والا (مداخلت) نہیں لکتا - یٹرول کے دام ہوھ گئے هیں - ۱۲۵ روپئے پر دس لیٹر ملتا تها اب ١٥٥ اور ١٩٥ رويئے ير ملنے لکا ھے - اس پر بھی آپکا دھیاں آکوشت کونا چاهتی هون . . (سمے كى گهذتى) . . .

ایک باس اور کینا چاعتی هون جو شوکھے کے سمبندھ میں ھے -اتر پردیش سے میرا تعلق ھے -وهاں در بهیدکم سوکها پهیلا هوا هے -جنتا مين تراهى تراهى منچى هودي ھے - جانور بھی چارے کے ابھاؤ میں پريشان هين- اتيه وهان احت كارية شروخ کر دینا چاهئے - انیتها اس بهکمری میں جانتا پریشان هو جائیگی - خاص کر بالتر پردیس بهار اور جو جو بهی استیتس سوکھے سے پیوت ھیں انکی اور میں آپکا دهیان آکرشت کرانا چاهتی هون -سمے کم ہے آپ نے مجھے کم تاثم دیا ھے پھر بھی میں آپ شکریہ ادا کرنا چاهتی هول ۲

उपसभाध्यक्ष (श्री भास्कर ग्रन्नाजी (मासोदफर): कम टाइम देने के लिए भी णुकिया ग्रदा करती हैं। श्री राम प्रवधेण र्मिह । श्रापका बहुत कम टाइम है। यू मस्ट फालो हर।

श्री राम अवधेश सिह: : समय तो आपकी कृपा पर है, रबड़ की तरह बढ सकता है।

उपसभाध्यक्ष (श्री भास्कर क्रन्नाजी मासोदकर): यह तो हाउस की कृपा है।

श्री राम ग्रवधेश जिह : उपसभाध्यक्ष महोदय, जब कांग्रेस सरकार ने, कांग्रेस पार्टी ने ऐतान किया था कि सौ दिनों में मंहगाई घटेगी तो मेरी भी इच्छा थी कि मंहगाई घटाने वाला बजट हो, डिफिसिट को खत्म करने वाला बजट हो और मैं भी वित्त मंत्री जी की पीठ थपथपाऊं, इन्हें शाबाणी दुं। खेकिन जो बजट श्राया और उसका जो तात्कालिक प्रभाव बाजारों में श्राने लगा उससे लगता है कि जो इनकी घोषणा थी वह पूरी तरह न केवल विफल हुई है बल्कि घोषणा के प्रतिकूल काम होने लगा है।

मान्यवर, मैं समझता हूं कि टाइम ज्यादा नहीं है इसलिए मैं मूल बात पर श्राना चाहता हं मान्यवर, यह जो बजट श्राया है, विकृत ग्रीर कुरूप बजट, उसके कई कारण हैं। ये आज के कारण नहीं हैं। जैसा कि कांग्रेस के लोगों ने अपनी बातचीत में कहा कि यह पिछली हुकुमत की विरासत है तो मैं उसमें जोड़कर कह सकता हूं कि पिछली ही नहीं कई पिछली सरकारों की बिगडी अर्थव्यवस्था की विरासत है। यह 40 साल तक बिगड़ती हुई श्रर्थंक्यवस्था की विरासत है क्योंकि जितनी भ्राज श्रर्थनीति काम कर रही है, इनकी वित्तीय नीतियां काम कर रही हैं वे सब वी० पी० सिंह की सरकार की बनाई हुई नहीं है। न चन्द्रशेखर सरकार की बनाई हुई हैं। यह सारी नीतियां कांग्रेस सरकार की बनाई हुई हैं, जिसका श्रंजाम ग्राज निकल रहा है।

तो एक तो इस बजट को ठीक करने के लिये उन्होंने कहा कि मंहगाई नहीं बढ़ने देंगे, डेफिसिट नहीं होनं देंगे। इन्होंन मुद्रा का अवमूल्यन किया और सोने की बिकी की और श्रीद्योगिक नीति में पिन्वतंन किया। इन तीनों को मिला कर जो असर आ रहा है बजट में, वह बजट में जो प्रतिलक्षित हो रहा है, दिखाई पड रहा है, यह सब के कारण है।

भ्राज 70 बिलियन विदेशी कर्जा हो गया है, जैसा इस पर तो पहले हम लोग बोल चुके हैं कि विदेशी कर्जा इतना बढ़ गया है कि जिसका सूद देने के लिये हमको मृद्रा का भ्रथमूल्यन करना पड़ा, हमको सोना गिरवी रखना पड़ा, सोना छेचना पड़ा। तो भी पूरा सद हम नहीं दे पाये और जितना सूट हम सालाना देते हैं, उसका करीड-करीड श्राधा दे पाये हैं। तो ऐसी हमारी श्रर्थ, व्यवस्था हो गयी है और उन्हीं कर्जों के बोझ में आज हमको मल्टी नेशनल फोर्सेज के सामने सर झुकाना पड़ा रहा है और हमें बाहरी मल्टी-देशनल कम्पनियों के लिये उरवाजा खोलना पड़ा है।

हमें ब्राज करीं 150-200 बर्ष पुरानी बात याद ब्रा रही है। उस समय अंग्रेज, फ़ेंच, पुतंगीत, यही शिक्तयां थी, यूरोप में, और वह कम्पनियां भारत में अर्ड और कई एषिया, अफरीका, लेकिन अमरीका के देशों में गयी और सबको गुलाम बना लिया। ब्यापार के बहाने गई और आर्थिक गुलामी इतनी बढ़ा दी कि इमारी राजनीतिक श्राजादी भी चली गयी।

ग्राज रूस की कमजोरी, प्रकट होने के कारण--ग्राज जो मल्टी-नेशनल कम्पनियां हैं. वह पूर्तमीज ग्राज नहीं रहीं. लेकिन भ्राज इंगिनिश, फ़रेंच, जर्मन ग्रीर भ्रमरीकी फोर्सेज उसमें चली श्राई हैं। जापानी भी आ हाई है। यह यांच-सात जो ग्रेट कंट्रीज कही जाते है, यह एक हमार विदेशी कर्ज के दबाव के कारण यहां हा रही हैं ग्रीर हमारी ग्रर्थभ्यवस्य। बिगडती चली गयी, इसलिये कि जो पुराते हुवमरान थे, कांग्रेस पार्टी के लोग, यह कर्जी ले-लेकर उससे अय्याशी करते रहे । अय्याशी का मतलब कि वह उनका इस तरह सं इतवरटमेंट करते रहे और ख्याल नहीं किया कि रिटर्न ग्रा रहा है कि कहीं. श्चार रिटर्न का क्या हो रहा है?

श्री नुरेशाजीत सिंह ग्रहलूवालिया (ब्रिहार): ग्रग्याशी करते रह हैं इसका क्या मतलद?...(ब्यवधान)।

श्री राम स्रवधेश सिंह : मैं बताता हूं। बोलो, तो मैं बता दूं। मैं केवल इशारा कर वहा हूं, बात कार समझ जाइये। ...(च्यवधान) श्री शब्बीर ग्रहमद सलारिया (जम्मू ग्रीव काश्मीर) : ग्राप आदा वजाहें न से कह दीजिये:

उपसमाध्यक्ष (श्री मास्कर ग्रन्नाजी मासोदकर): राम श्रव्यंग मिह जी, इत्यामी के उत्पर नहीं, बजट के अपर बोलिये।

श्री राम अवधेश सिंह : हमारी अर्थगढर का का ऐसा उपयोग किया भीर उसका
अने िजी कामों में कांग्रेस के
नेताओं ने और व्यूरोन्नेट्स ने इस्तेमाल
किया; जिसमे दिल्या के अध्याणों का
रिकार्ड टूट सकता है। अगर आपने देखना
है. तो पब्लिक सैक्टर के नौकरणाही की
जिन्दमी देखें और जो यहां शाई ०ए०
एस० के बड़े अपसर हैं, सैनेटरी हैं,
जायंट सैन्नटरी हैं, उनकी जिन्दमी देखिये।
वह जो एक-एक विभाग के प्रधान हैं,
वह कैसे हिन्दुस्तान को लूट रहे हैं, यह
अप दिखये।

में यह कहना चाहता हूं कि काम क्यो नहीं हो रहा है। इसलिय कि हम रेस्पांसिबिलिटी फिक्स नहीं करते । ग्राप रेस्पांसिबिलिटी फिक्स करिये। हमने कर्जा लिया ग्रीर कोल इंडिगा बना दिया; स्टील ग्रथार्टी बना दी ग्रीर करीब 250 पब्लिक संक्टर बना दिये। कर्जा लें लेकर उस पर पैसा लगाया। किसी पर दो हजार करोड़ लगाया, किसी पर पांच हजार, किसी पर दस हजार करोड़ रुपया लगाया, किसी में दो सी करोड़ रुपया लगया। सब का सी०एम०डी० बना दिया । हम पब्लिक सैक्टर के पक्ष में हैं, लेकिन उनके सेकेटरी क्या कर रहे हैं ? जो ब्यूरोकेट्स हैं, वे क्या कर रहे हैं ? इसे पर हमने कभी भी रेसपांसिबिलिटी फिक्स नहीं की है।

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : उपसभाध्यक्ष महोदय, ब्यूरोकेट्स हाउस में नहीं जो जवाब वें । हमारे एक से एक ब्यूरोकेट्स हैं, प्रशासन में श्रच्छे लोग भी हैं, कमजोर भी हैं, इसलिए इस तरह से जेनरलाइजेशन करके बोलना, पोलिटीकल जितना करना हो कांग्रेस के बारे में या दूसरी पार्टियों के बारे में, वह कर सकते हैं, लेकिन इस तरह की चर्चा करना जरा उचित नहीं लगता है।

श्री शब्बीर ग्रहमव जलारिया: मगर यह कहने का.. (व्यवधान) को ब्यूरोकेट मुल्क की दौलत लूट रहा है तो यह कहने का ग्रधिकार है। इससे ग्रापको क्या फर्क पड़ता है। ... (व्यवधान)

श्री राम ग्रवधेश सिंह: मंत्री ब्यूरोकेट्स को यहां रिप्रेजेंट कर रहे हैं,
उन पर कोई हमला होगा तो उसका
जवाब श्राप दे सकते हैं।...(व्यवधान)
ग्रगर कोई ब्यूरोकेट लूट रहा है, काम
में देरी कर रहा है या नहीं होने दे
रहा है तो यह मंत्री की नप्सकता है।
क्योंकि मंत्री सजग हो ग्रीर मंजबूत हो
तो में नहीं समझता कि उसके विभाग
का कोई श्रफसरशाह, नौकरशाह मनमानी
कर सकता है।

उपसमाध्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): टूमिनट्स ।

श्री राम ग्रवधेश सिंह : ठीक है, थोड़ा श्रौर बढ़ने दीजिए। मैं तो श्रभी श्रपनी बात कही नहीं, प्रभी तो शुरू नहीं की है। मान्यवर, में यह कह रहा था कि जब कोई एक साधारण गांव में दुकान खोलता है मोदी, श्रगर वह 5000 की पूजी लगाता है तो उससे उसको इतनी ग्रोमदनी होती है कि वह दस बच्चों के परिवार को दाल-भात, तरकारी खिलाता है। हम लगा दें गै 5000 करोड़ रुपये की पूंजी और उसमें हमको हर साल पांच सौ करोड़ रुपया घाटा लग जाएगा । यह कैसा व्यापार है और यह कैसी लूट है ? यह देश के साथ गददारी है। इसको हम लोग श्रव श्रीर श्रागे बर्दाश्त नहीं कर सकते । इसलिए ग्राप रेसपांसिबिलिटी फिक्स करिए भौर कहिए कि हम जितनी पूंजी लगाते हैं उसमें से कम से कम दस फीसदी

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हमको प्रति साल रिटर्न होना चाहिए, म्नाफा हो, सारा घाटा-खर्च काट कर, तब तो हम प्रापको चलाने देंगे । नहीं तो दस परसेंट से कम जो लाभ देगा **हम** उसको जेल में बंद कर उसको डिमोट कर देंगे । इस तरह के सख्त कानुन बनाने होंगे । क्योंकि जब तक ग्राप उसको कंट्रोल में नहीं रखेंगे, ग्राप उनकी जिन्दगी देख लीजिए, मैं मांग करता हूं इस सदन से कि जितने सी॰ एम०डी० हैं ग्रौर पब्लिक सैक्टर के चेयरमैन हैं, उनकी ग्राप सी∴बी०ग्राई० से जांच करा लीजिए। क्या जांच कराने की हिम्मत है ? ग्राप नहीं करायेंगे । ग्राप दो-तीन श्रादिमयों की जांच कर इये, उनके रिश्तेदारों की जांच कर।इये । सब की पूंजी 50 गुना, 100 गुना बढ़ गई है। कहां से बढ़ गई ? इसलिए कि वह इस तरह से काम करके, हमको लूट करके, भूखा ग्रीर नंगा बनाते हैं। हम बाहर से कर्जा लाते हैं ग्रीर इनको देते हैं ग्रीर यह ऐश-मीज कर रहे हैं। इन पर रोक लगाना निहायत जरूरी है। मान्यवर, मैं यह कहना चाहता हूं कि एक तो श्राप कह रहे हैं कि... (व्यवधान)

उपसभाध्यक्ष (श्री मास्कर ग्रन्नाजी मासोदकर): रॉम श्रवधेश जी, श्रापका टाइम हो गया । भ्रापके दस हो गए हैं।

श्री राम ग्रवधेश सिंहः हमको तो श्रभी बोलने ही नहीं दिया । मैं श्रभी शुरू ही कर रहा है।...(व्यवधान) भ्रापके खिलाफ तो भ्रभी तक बोला ही नहीं, ग्रभी तक कांग्रेसी लोगों के खिलाफ कुछ बोला ही नहीं है। ग्राप लोग जितने पापी हैं उसके बारे में तो यह कुछ भी नहीं है।...(व्यवधान)

VICE-CHAIRMAN THE (SHRI ANNAJI MASODKAR): BHASKAR Please conclude now ...

SHRI G. SWAMINATHAN: Sir, the hon. Minister is supposed to give the reply at 3.15 P.M.

VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Yes, he was to begin at 3.00 P.M., but the speeches are not yet over. ... (Interruptions)... I think you don't want to listen to Ram Awadeshii...

श्री राम ग्रवधेश तिह : मान्यवर, मैं यह कह रहा हं कि पिछले एक साल से देश में हंगामा है कि सामाजिक न्याय किया जा रहा है। वी०पी० सिंह की सरकार के जमाने से लेकर; इस जमाने तक कहा जा रहा है कि पिछडों को सामाजिक न्याय देंगे। क्या दिया? वी०पी० सिंह ने भी नहीं दिया ग्रौर यह मरकार जो ब्राई है, इस ने भी कहा कि पिछड़ों को न्यायं देंगे । क्या दिया ? पिछले साल बजट के मुताबिक 678 करोड़ रूपया पिछड़े वर्गके लिए, पिछड़े वर्गका नहीं वेलफेश्रर डिपार्टमेंट के पूरे बजट की रकम है 645 करोड़ यानी सब मिलाकर 678 करोड । लेकिन मान्यवर, मैं यह कहना चाहता हं कि इस साल बहत ढोंग पीटा गया लेकिन भोडयुरुड कास्टस, भोडयुरुड ट्रांइब्स, ग्रपंग श्रीर श्रपाहिज श्रीर सब मिलाकर इसमें 678 करोड़ अपया पिछले माल ग्रीर इस साल . . . (समय की घंटी)

उपसभाध्यक्ष (श्री भांस्कर ग्रन्नाजी मासोदकर): राम श्रवधेश जी, आपके दो मिनिट खत्म हो गए।

· श्री राम ग्रवधेश शिह: मान्यवर, 645 करोड पिछने माल था और इस माल 778 करोड़ है।

VICE-CHAIRMAN (SHRI THE BHASKAR ANNAJI MASODKAR): Please conclude.

श्रो राम ग्रवधेश सिंह : मान्यवर, इन्होंने 133 करोड़ रुपया बढ़ाया है और विचार किया जाए कि इस हिसाब से ये क्या करेंगे। शेडयुल्ड कास्ट्म, शेडयुल्ड ट्राइब्स ग्रौर वैकवर्ड कास्टेंस वालों को स्कालरिशप देंगे, उनके लिए हॉस्टल बनाएंगे, उनके लिए पढ़ाई की व्यवस्थां करेंगे या उसी में से कारपोरेशन बनाएंगे यहतो ऊटंट के मुंह में जीराहै।यहकहरहे हैं कि हम श्डयुल्ड कास्टस, शेड्युल्ड ट्रांडब्स का कल्याण कर रहे हैं। मैं पूछता हं क्या किया है? यह तो फॉड है। यदि आप कुछ करना

[श्री राम श्रवधेश सिंह]

चाहते हैं तो उनके पढ़ाने की व्यवस्था तो करिए । पढाने की व्यवस्था करने से आपको कौन रोकना है। आप तो पानी की तरह रुपया बहा रहे हैं। किर्जा लेकर हमको कर्ज में डाल रहे हैं, लेकिन उनके लिए हॉम्टल की व्यवस्था नहीं कर रहे हैं। ग्राई०ए०एम० व ब्राई०पी०एम० के कोचिंग की व्यवस्था नहीं कर रहे हैं। यह तो श्रापको करना चाहिए। श्राप तो कहते हैं कि कांग्रेम की सरकार श्रार्ड है. हम मब काम कर लेंगे। लेकिन मान्यवर, मैं पिछने तीन माल से टाटा के खिलाफ लिख-लिखकर देरहा हं। टाटा ने दो सौ करोड मपए की कर चौरी की है। सब वितः मंत्रियों के पास फाइल आते-आने दब जाती है । पता नहीं टाटा कौनसा जादू चलाता है । मैं समझता हं कि यह वित्त मंत्री कुछ कड़े श्रादमी दिखते हैं। तो ये कितने कड़े हैं, मैं देखना चाहंगा । मैं सब कागज-पत्न दंगा ... (समय की घंटी)... मेरा पास असल है जो ग्रफसर ने लिखा है कि इतने करोड़ की कर चोरी हो रही है...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude.

श्री राम अवधेश सिंह : वह सब मैं दूंगा और वाहूंगा कि यह सरकार टाटा के खिलाफ, बिड़ला के खिलाफ, जरा कदम उठाए । मान्यवर, हमारे यहां एक कहावत है कि मृतहा भी कददू है, सो फट मे काट देती है, तो ये दो, चार, पांच, पच्चीस, पचास करोड़ वालों को रेड करती है, लेकिन टाटा के यहां रेड करें, बिड़ला के यहां रेड करें तो इनको पता चलगा।

मान्यवर, ग्रंत में मैं एक बात ग्रीर कहना चाहता हूं। बिहार के हमारे साथी महाय जी ने एक बात पते की कही। मैं भी देखना चाहता हूं कि इस सरकार में हिम्मत है, वह क्रांतिकारी परिवर्तन लाने वाले कडम उठांना चाहती है ग्रीर ग्रीबोगिक नीति में परिवर्तन करना चाहती है, तो एम०ग्रार० टी०पी० जिसमे बना था, मोनोपोली घराने पर क्या यह शंकुण लगाते हैं? टाटा का टिस्कों में 3 परसेट शेयर है और पूरा मैनेजमेंट

टाटा का है। मनमाने ढंग से सैंकड़ों करोड़ रुपया टाटा लूटता है। मैं पूछता हूं कि तीन परसेंट वालों का मैंनेजमेंट क्यों है? यह ग्रंबानी संबानी क्या बोलता है, उस पर तो आपको डेमोकेसी लगती है। श्रंबानी को खत्म करना है या बढाना है? श्रोर कौन है, बॉम्बे डाइंग वाला है, यह श्रापम की लड़ाई में श्राप श्रा जाने हैं। तो टाटा पर क्यों नहीं श्रापकी रोक है? तीन परसेंट हे उमका श्रीर मैंनेजमेंट में हाथ मुपर रहेगा क्यों ? बिरला का, मादी का क्यों रहेगा? श्रगर है तो उमको आप कंट्रोल करिए तब तो मैं समझता हूं कि श्राप आगे बढ़ सकते हैं, नहीं तो... (श्रावधान)...

SHRI JAGFSH DESAI: On a point of order...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Why do you want to raise any point of order? Let him finish.

श्री जगेश देनाई: नहीं-नहीं यह इसलिए कि टाटा न्टने हैं, ऐसा नाम लेकर बोलना उचित नहीं है। It is a very serious thing. That should not go on record.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I will look into it.

श्री राम श्रवधेश सिंह: मान्यवर, में यह कहना चाहता हूं कि तब तो यह लोग यहां टाटा, बिरला के रक्षक बैठे हैं।

श्री जगेश वेसाई: श्रापके पास सब्त क्या है ?

श्री राम श्रवधेश सिंह : बड़े घरानों के बारे में हमें कहना है कि कौन लूट रहा है ? उससे श्रांकड़े नेकर मंत्री जी जवाब देंगे कि टाटा ने नहीं लूटा। मैंने कहा तीन परसेंट उसका शेयर है। श्रगर गलत हो तो कहिए। तीन परसेंट शेयर है तो हाईकमान क्यों रहेगा। मैंनेजमेंट में उसका हाथ क्यों रहेगा? श्रगर श्राप श्रम्बानी को खत्म कर सकते हैं तो

क्यों नहीं टाटा को कर सकते ? ... (व्यवधान)... मृतिए, मृझको न ग्रंबानी से मतलब है, न संबानी से मतलब है, न टाटा से है, न काटा से मतलब है यौर मैं बाहना है ...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now; otherwise, I will say nothing will go on record now.

भी राम श्रवधेश सिंहः देश को इन लोगों न लूट लिया है और बड़े...

उप अभाष्यक्ष (श्री भास्कर स्रज्ञाजी मासोदकर): देखिए, स्राप कनक्त्यूड कीजिए।

भी राम प्रवधश सिंह : मैं कनकल्यूड कर रहा हूं। श्रापकी ऋषा से ही बोल रहा हूं।

THE VICE CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, no. please conclude now; otherwise, notring will go onrecord.

श्री राम स्रवधेश जिहः ऋष चाहेंगे तो में बंद कर दूंगा, लेकिन स्रापकी कृषा है।

उपसभाष्यक्ष (श्री भास्कर भ्रमाजी भासोबकर): करना ही चाहिए क्योंकि हमको मृनना है न!

श्री राम अवधेश सिंह:मान्यवर, एकाध मिनट में खत्म कर दूंगा। तो मैं यह कह रहा था, मैंने मंत्री जी को भी कहा था कि फ़ेट इक्वेलाइजेशन तत्काल खतम नहीं करेंगे तो इस बजट का कोई मतलब नहीं निकलेगा। फोट इक्वेलाइजेशन के चलते बिहार, बंगाल उडीसा, मध्यप्रदेश, कंगाल हो गए और अगर इसको समाप्त नहीं करते तो कभी भी बिहारियों के तन पर वस्त्र नहीं चढ सकते हैं। भ्रापको जानकर ग्राय्चर्य होगा कि स्टील जो बिहार में 52 फीसदी होता है, ग्रगर कोई बिहारी उसको खरीदेगा टाटा में या बोकारो में तो उसको बंबई से 735/-रुवए *टन महंगा मिलेगा* । हमारा ही स्टील, हमको 735/- रुपए टन ज्यादा खरीदना पडेगा । म्रब बिहार वाला भी म्रपना कारखाना खोलेगा तो बंबई में जाकर खोलेगा, ग्रहमदाबाद में खोलेगा, कानपुर में खोलेगा, दिल्ली में खोलेगा, दिल्ली में खोलेगा। इस तरह हमको भिखमंगा ग्रौर नंगा बनाया जा रहा है इस ग्रौद्योगिक नीति के चलते ग्रौर बीती नीति के चलते । फेट इक्वेलाइजेशन को खतम करना है। ... (समय की घंटी)...

एक बात भीर कह देता हूं।

उपसभाष्यक्ष (श्री भारकर स्रज्ञाजी भासोक्कर): राम अवधेश सिंह जी, वह ग्राप लिखकर भेज दीजिएगा उनको ।

श्री राम भवधेरा तिह: यह कनसाइनमेंट टैक्स को खत्म करना है। ... (व्यवधान)

श्री जगेंश देताई: वह है ही कहां?

श्री राम सबधेश तिहः अच्छा, छोड़िए। इसको यहीं रहने देता है।

उपस्थाष्ट्रक (श्री भारकर अञ्चाजी भारोधकर) : श्रीप वैट जाइए, अब

श्री राम ग्रवधेश सिंह: मान्यवर, जो र यल्टो है, वह सबसे कम बिहार को मिलती है। परसेंटेज के निकालिए तो कोयले पर रायल्टी ढाई-तीन फीसदी मिलती है । हमारे यहां देश भर में जितने मिनरल्स हैं, उभमें 72 तो विहार में है-जायरन है, कोपर है, मैंगनीज है, बॉक्साइट है, चाइनाकले है, फायरक्ले, यूरेनियम तमाम मिनरल्स हमारे विहार में हैं ग्रीर हमको उसकी रायल्टी ढाई परसेंट, तीन परसेंट, चार परसेंट मिलती है । में च हता हूं कि बिहार को पचास फीसदी से सौ फीसदी के बीच में निश्चित तौर पर रायल्टी मिलनी च**ोहए**ं। स्रगर नहीं मिलेगी . . . (व्यवधान) . . .

श्री प्रमोद महाजन सौ फीसदी कैसे ?

श्री राम श्रवधेश मिहः वयों नहीं? श्राप सौ रुपए का कीयला बेचेंगे तो हमको सौ रुपया दीजिए, श्राप सौ रुपए का श्रायरन बेचेंगे तो सौ रुपया हमको दीजिए। रायस्टी तो दो सौ परसेंट हो सकती 07

श्री राम अवधेश सिंही है। इसलिए हम तो अभी कह रहे हैं कि 50 फीसदी से 100 फीसदी के अन्दर रॉयल्टी दीजिए । ग्रगर नहीं दीजिएगा तो, मान्यवर, बिहार ग्राग के शोले पर, विस्वियस के मुख पर बैठा है।

उपसभाष्ट्रयक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): देखिए, ग्रव में दूसरे स्पीकर को कॉल कर रहा हूं, आप बैठें जाइए।

श्रीराम अवधेश हि अन्त में एक बात कहना चाहता हं कि . . .

उपसभाष्ट्रपक्ष (श्री भास्तर ग्रन्नाजी मासोदकर): श्रापका परमिशन नहीं है। Nothing is going on record.

श्री रामग्रवधेश सिंहः *

VICE-CHAIRMAN (SHRI THE BHASKAR ANNAJI MASODKAR): Nothing s going on record.

श्री राम ग्रवधेश तिह : लास्ट वाक्य में बोल एहा हूं न।

उपसभाध्यक्ष (श्री भास्कर ग्रन्नाजी सासोदकर) : ग्रच्छा बोलिए।

श्रीं राम ग्रवधेश सिंहः तीन विश्ल भारत सरकार की कु-नीतियों का गड़ा है बिहार की छाती में उनका नाम है--फेट हरवलाइजेशन, गाडगिल फाम्ला और विभेदकारी रॉयल्टी की नीति । यह तीन भारत सरकार की कु-नीतियों का तिशूल बिहार की छाती से जब तक नहीं निकलेगा तब तक बिहार ग्रीर पूर्वी राज्यों के लोगों के तन पर वस्त्र नहीं चढ़ेगा । इसलिए मैं चाहता हूं कि सरकार इस पर ग्रागे बढ़े ग्रीर हमारे उद्धर का कोई काम करे। कदवन जलाशय को पूरा करे, 8वीं पंचवर्षीय योजना में उसको खत्म कर दिया है ग्रीर "कोयलकारो" को तत्काल शुरू करें नहीं तो बिहार में भी भ्रान्दोलन बहुत उग्र रूप धारण करेगा।

उपसभाध्यक्ष (श्री भास्कर भ्रम्नाजी मासोदकर): सत्या बहिन जी भ्राप कुछ कहुना चाहती हैं।

श्रीमती अत्या बहिन (उत्तर प्रदेश) : उपसभाव्यक्ष महोदय, श्रापका बहुत-बहुत शकिया कि भ्रापने मुझे समय दिया।

महोदय, मैं बजट के सम्बन्ध में दो मिनट ही लुंगी । स्राज देश की स्राधिक स्थिति जिसे हालत में ग्रा गयी है, बहुत से लोगों ने इस सम्बन्ध में चर्ची की है श्रौर बहुत से सुझाव रखे हैं। हालांकि दुर्दशा का इसका कारण यह रहा है कि करीब डेढ़ वर्ष से देश श्रनुभवी हीन और अपेक्षाकृत कम इच्छाशंक्ति वाल हाथों में रहा है जिसकी वजह से देश दिवालिया होने की स्थिति में ग्रा गया था और देश की साख और प्रतिष्ठा अन्तर्राष्ट्रीय क्षेत्र में गिरी थी और मैं उम्मीद करती हूं कि माननीय मंती जी जो बजट लाए हैं, वह बहुत साहसिक एवं ईमानदार प्रयास है देश की आर्थिक दुर्दशा से उभारने के लिए। जो लोग इस बजट की ग्रालोचना कर रहे हैं, मैं समझती हुं कि वह मालोचना भी ऊपर ही ऊपर से कर रहे हैं। यह तो एक ग्रौपचारिक धालोचना थी जो इन लोगों ने की थी।

महोदय, सें माननीय मंत्री जी को धन्यवाद देती हूं कि इन्होंने श्री राजीव गांधी जी की समृति में जो फाउंडेशन दिया है ग्रौर उसमें जो धन लगाया है, उम्मीद हैं, उसका सही सदुपयोग होगा । दूसरे, में एक मुझाव दूंगी, मैं ज्यादा लम्बा भाषण नहीं दूंगी, कि लखनऊ में माननीय श्री राजीव गांधी जी ने जो बाबा साहब डा० ग्रम्बेदकर के नाम से एक विश्वविद्यालय खोला था, उस विश्वविद्यालय में म्राज तक कोई काम नहीं हो सका । दलित श्रौर पिछड़े वर्ग के उत्थान के लिए उन्होंने एक भ्रच्छा काम किया था 244 एकड जमीन लेकर, लेकिन महोदय, दुर्भाग्य यह रहा कि कांग्रेस सरकार चली लेकिन जो ढोंगी लोग मंडल-मंडल का मंत्र जाप कर के बोट मांगने गए थे, उनको जनता ने बाहर निकाल कर फिर से कांग्रेस को जनादेश दिया है कि शासन की बागडोर संभालो । मैं उम्मीद करती हं कि यह उसे पुनः सुचारू रूप से चलाने

^{*}Not recorded

के लिए कुछ धन की व्यवस्था करेंगे। इसकी व्यवस्था केन्द्रीय सरकार की करनी भी चाहिए क्योंकि राज्य सरकार से हमें कोई उम्मीद नहीं है । राज्य सरकारों की बात कहें तो श्रमी पिछले दिनों श्री गौतम जी के सवाल के जवाब में बताया गया था कि पहले 5 करोड़ रुपए का उसमें प्रावधान किया था ग्रौर इस वर्ष किया है ढाई करोड़ रुपए का श्रीर में समझती हूं कि यही रहा तो वह भी खत्म हो जाएगा । मैं उम्मीद करती हुं कि केन्द्र से ग्रम्बेडकर विश्व-विद्यालय के लिए कुछ धन की व्यवस्था की जाएगी।

महोदय, मंडल का जाप करने वालों से मैं एक बात जरूर पूछना चाहती हूं कि मैंने ग्रामी ग्रखबारों में पढ़ा था कि जो गरीबों भौर पिछड़े वर्गों के मसीहा बनते हैं विश्वनाथ प्रताप सिंह जी, जब पिछले दिनों प्रधान मंत्री थे उन्होंने कोई काम नहीं किया सिवाय राष्ट्रीय सम्पत्ति का जितना उनके टाईम में नुकसान हुमा, इतना कभी म्राज तक नहीं हुम्रा। चाहे मंडल के नाम पर दंगे हुये, चाहे मंदिर के नाम पर, लेकिन महोदय, उनका ग्रपना व्यवहार क्या है ? जब वह एक दफे साउय में गये तो वहां क्या खाने की इच्छा की ? ग्रभी कल-परसों एक ग्रखबार में निकला या कि उन्होंने एक हजार रुपये किलो की कोई दुर्लभ सब्जी खाने की इच्छा की , विश्वनाय प्रताप सिंह जी जो गरीबों के मसीहा है..... (यवधान) नहीं एक दिन में खाते हैं।

श्री म्रानत्व प्रकाश गौतम: (व्यवधान) इस देश में एक हजार रुपये किलो की सन्जो बेच रहा है 🚧

श्रीमती ाया बहित: जी हां, एक हजार रुपये किलो को वह सब्जो पता नहीं कौन सी है (अवधान)) वह सब्जी बाहर से उन्होंने मंगायी (व्यवधान) गोवा में गवर्नर ने मंगायी थी । यह अखबार की सूचना है सुन लीजिये, धापके गरीबों के मसीहा की हालत ।

श्री राम श्रवधेश सिंह: एक हजार रुपये किलो की कच्ची सब्जी या पक्की सब्जी थी(व्यवधान)

श्रीमती या बहिन : दूसरी बात यह है कि जो सरकारी फिजूलखर्ची हैं उस पर जरूर पाबंदी लगनी चाहिये ग्रीर जहां तक ग्राय कर का सवाल है तो मैंने पिछले बजट में भी इस बात को रखा था कि जो वेतनभोगी कर्मचारी हों, चाहे वह सरकारी कर्मचारी हों, या प्रःइवेट लिमिटेंड में हों, चाहे वह चपरासी हों, चाहे वह क्लर्क हों, चाहे वह अधिकारी हों उन पर ग्राय कर की सीता में काफी छूट दी जानी चाहिये। मैं मंत्री महोदय से प्रार्थना करती हुं कि जो वेतन भोगी कर्मचारी हैं उन्हें ग्रीर ग्रधिक छूट दी जानी चाहिये (व्यवधान)

उपामा यक्ष (श्री भास्कर ग्रन्नाजी भासोदकर) : डा० ग्रवरार ग्रहमद, ग्रीप **ग्राय कर के बारे में क्या बोल रहे थें**?

डा॰ ग्रारार ग्रहमद (राजस्थान): महोदय, ग्रापने मुझे समय दिया उसके लिए धन्यवाद । मैं माननीय मंत्री जी से यही कहना चाहता या कि जो भी सर-कारी तबका है या नौकर पेशा है, आप भी काफी समय तक इस तबके में रहे हैं, उन्हें डियरनैस एलाउंस के नाम से जो पैसा दिया जाता है ग्रीर करके रूप में वापिस ले लिया जाता है तो ग्रायकर की एक्जेम्प्ट लिमिट बढ़ यी जाये ग्रौर कम से कम डियरनैस एलाउंस से वह कर मुक्त किया जाये, यह में ब्रापके माध्यम से कहना चाहता हूं।

उपसभाष्यका (श्री: भारकर ग्रन्नाजी मासोदकर): ग्राप कांक्लूड कीजिये, ग्रापका भी पोइंट ले लिया है उन्होंने ।

श्रीमती सत्या बहिन : ग्रायकर में छूट दें और दूसरी बात यह है-सुना है माननीय मंत्री जी एक रुपया कुल अपनी सेलेरी के रूप में लेते हैं। मैं इनमें प्रार्थना करती हं कि श्रपनी गृहणि से भी इस बात के लिये कहें वरना में एक ब्रांदोलन चलाउंगी

[भीमती सत्या बहिन]

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कि अगर चीनी व गैस के पैसे इन्होंने नहीं घटाये तो बिना गैस के कच्ची रोटी खिलायी जाये (व्यवधान) सारी, कम नहीं किया तो मैं आहवान करूंगी कि सभी गृहणियां बिना गैस की रोटी आप सबको खिलायें (व्यवधान)

उपसभाध्यक्ष (श्री भास्कर ग्रन्नाजी मासोदकर): सत्या वहिन जी, प्लीज सिट डाउन(व्यवधान)

श्रीमती सन्या बहिन : दूसरी बात महोदया यह है, जो सरकारी पैसा है उसका सही सदुपयोग नहीं होता है । पिछले दिनों यहाँ पर मंत्री जी ने बताया कि बिहार सरकार को जनहित के कार्यों के लिये केन्द्र से पैसा दिया गया था सड़क म्रादि के लिये, वह पैसा वापिस म्रा गया ग्रौर क्योंकि उन्हें फुर्सत नहीं वह राज-नीतिक कार्यों में लगे रहते हैं इस प्रकार से जो भी सरकारी पैसा होता है उसका सही सदुपयोग नहीं होता, जनहित का कोई कार्य नहीं हो पाता है। इस संबंध में मेरा निवेदन है कि केन्द्र सरकार इस बात में हो जानकारी रखेगी कि कौन सी सरकारें काम नहीं कर रहा हैं और केन्द्र के पैसे का भी सदुपयोग नहीं करती हैं, उसके बारे में जनता को भी बतलाया जाना चाहिये श्रीर सरकार को भी इस बात का ख्याल रखना चाहिये, महोदय (व्यवधान)

उपसभाध्यक्ष (श्री भास्कर ग्रन्ताजी मासोदकर): प्लीज, सिट डाउन।

श्रीमती सत्या बहिन : मैं सभी वित्त मंतियों का धन्यवाद करती हूं और जिन अधिकारियों ने इसमें सहयोग दिया उनको भी मैं धन्यवाद करती हूं । धन्यवाद।

श्रो राम नरेश यादव (उत्तर प्रदेश): महोदय, मंत्री जो से एक सदाल में पूछना चाहूंगा। मंत्री जी ध्रपना उत्तर दें जो सारो बहुस हुई है और सारो नातें भ्रायी हैं, मैं उसी सिलसिले में पहले मे ही एक बात कहना चाहना हूं ताकि मंत्री जी उसका भी उत्तर देते समय उसको ध्यान में रखें।

जुलाई, 1981 से नेकर जुलाई, 1991 बजट ग्राने से पहले तक खाद के मूल्य में कोई वृद्धि नहीं हुई थी ग्रीर यकायक 10 साल बाद ग्राज भी फिटिनाइ-जर पर सब्सडी 1726 करोड़ रुपये काट रहे हैं. वहीं पर यकायक 10 साल के बाद 40 फीसदी खाद के दान की बढ़ा दिया।

उपसभाध्यक्ष (श्रो भारूकर अन्ताजी भासोदकर) : वह देंगे।

श्री राम नरेश यादव: जिस खादको 50-51 में जहां पर 50 मिलियन टन खाद्यान्त होता था वहां पर 1991-92 में आ करके 182 मिलियन टन खाद्यानन किसान पैदा कर रहा है। ऐसी स्थिति में में जानना चाहता हूं कि जो किसान इस देश को रीढ़ है, जो किमान के ऊपर श्राज 40 फीसदी खाद का दाम बढ़ाया गया उससे उसको रोढ़ को यकायक 40 साल के बाद, 10 साल के बाद ह्यीड़ा लगाने की कोशिश जो यह सरकार कर रही है, ाहोंदन, में यह जानना चाहता हूं कि क्रिसान के साथ बहुत प्रन्याय ही रहा है, पूरे देश के कितानों के साथ प्रत्याय हो रहा है... (ब्यवधान) भीर इस तरह से अन्याय हो रहा है नहोदय, यह सर्वाल किमान का नही है। पूरे देश के कियानों के साथ ग्राज ग्रन्थाय होरहा है। हमारा देश एक विषिप्रधान देश हैं स्रोर इस हिप प्रधान देश में सरकार इस तरह का काम कर रही है। इपलिए माननीय मंत्री जी से हम कहना चाहते हैं कि इस पर वे गंभीरता ग विदार करें ग्रौर ग्रापने जो फॉट गइजर का दाम 40 प्रतिशत बढ़ाश है, उनको वारन ले स्रोर ऐसी व्यवस्था करें कि किञानों को लाभकारी मल्य मिल सके। हमते प्रति घोषणायत में भी किसानों को लाभकारी मूल्य दिलाने का वायदा किया है. . . . (व्यवधान)

(उपभाषति पीठासीन हुई)

उपसमायित : क्या हो गया, यादव जी, श्राप इतने खफा क्यो हो रहे हैं ? . . . (Interruptions) Mr. Finance Minister, the debate is over. You can reply. (Interruptions) भ्राप लोग भ्रब मंत्रे जे को जवाब देने दीजिए। अथया आंति से बैठिए।

श्री ईश दत्त यादव (उत्त प्रदेश):
40 परसेंट जो ग्रापने फटिलाइजर का दाम बढ़ाया है; उसको ग्राप वापस ले रहे हैं वित्त मंत्री जी यह घोषणा तो कर दीजिए।

उपसभापति यादव जी सनिए तो मंत्री जो क्या-क्य घोषणाएं करते हैं ... (क्यवधान)

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I am greatful to all the hon. Members on both sides of this House who have taken part in this debate on the Budget.

There have been many suggestions and I think there is a lot of food for thought in all that has been said. I must say I was very much impressed by the tenor of debate and the seriousness that has characterised this discussion, and that is as it should be, because we are dealing with matters having a vital bearing on the future of this nation. And this must be done in the background of the awareness that the type of economic crisis that we face today is unprecedented in the history of independent India. Honourable Shri Jaipal Reddy said that I was exaggerating the foreign exchange crisis, that the current account deficit was not 10.000 crores. Now more than Rs. ten thousand crores of rupees is not a small sum, but its financing is the real problem. Before the onset of this crisis a part of this deficit was being financed by non-resident remittances. net inflow in recent years before the present crisis was of the order of Rs. 2,500 crores. In addition we were borrowing in the international capital ket a gross amount of about Rs. crores. Now, as a result of what has happened in the last one year these two inflows are simply not available to India. In fact, in the rast couple of weeks, before the action taken by this Government, the non-resident Indians were taking money out of this country at the rate of Rs. 100 to Rs. 150 crores per week. As far as the international banking is concerned, it has...

SHRI JAGESH DESAI (Maharashtra): Madam,...(Interruptions)

THE DEPUTY CHAIRMAN: Mr. Desai, no interruption.

SHRI JAGESH DESAI: I have asked for figures...(Interruptions)

THE DEPUTY CHAIRMAN: Just a minute. While the Finance Minister is replying, I would request Members not to interrupt him, because the flow of thought is interrupted. If you have any query—not everybody—and it is of an important nature, you may ask—but, please in the end. Don't interrupt him.

SHRI MANMOHAN SINGH: Madam, we have a serious situation in which the mechanisms of financing this Current Account deficit have addition, we have ľn various reasons a very explosive shortterm debt situation-4 to 5 billion dollars of short-term debt which has to be rolled over from day to day and which has to be repaid on a short notice. We have an outstanding amount of 11 billion dollars of non-resident de-They can go out of India at any time. Now this is the crisis that this country faces; this is the crisis of confidence. And it is in this background that we have to view the problems of this country.

Some hon. Members have said that the real economy of India in 1991 was in good shape despite this crisis. It do admit that in 1991 the real economy of India in terms of growth of national income and other variables did well. But at what cost? If you would look at the amount of additional borrowing that is being done, I will give you one instance of the amount of borrowing that was done, an extra-ordinary borrowing when the Chandra Shekhar Government came into power. On the 20th

strategy of this

[Shri Manmohan Singh]

The Budget

of November roughly our reserves were Rs. 3.003 crores. On 21st of June when our Government took over, the reserves were Rs. 2,442 crores. during this period, the Government that was in office from November, 1990 to 21st June, raised extra-ordinary resourspecial emergency inflow, including about Rs. 3,900 crores from various multilateral agencies, a total sum of Rs. 4,900 crores. So, you start this November, 1990 with Rs. 3,000 crores. additionally Rs. 4.900 You borrow crores. The gross amount available is Rs. 7,900 crores. And at the end of it, they left Rs. 2,542 crores, roughly a loss of Rs. 5,000 crores spread over a period of seven months. I leave it to this House to judge whether this situation is sustainable. I beg to submit to vou. Madam, that this is simply not and, therefore, a sustainable situation we had to act. We had to act. We did not have time. And if we had not acted boldly, then there would have been a certain international default. Now. I would beg of this House to understand what an international default is what its consequences are. If on the 21st of June or thereafter we did have the money to honour our debt service payments, you would not be able to raise any money from anywhere even on short-term credit. And today we are importing fertilizer on short-term. credit, we are importing petroleum products on short-term credit. And if you have no money, if nobody is going to give would have been a you credit there total breakdown of the financial sys-And I must be very honest with you; if India had become a defaulter during this 'period, I would not have been able to present to this House or to the Lok Sabha a Budget because I do not know what imports I can effect, I do not know how this national income of India would grow, I would not have known how revenues of India would have grown, I would not have been able to plan any expenditure, there would have been a breakdown of the financial system as a whole. Now this is the altuation that we faced. And.

therefore, you can go on debating how the situation arose. Now, I think, that is history. We can apportion blame. I do not believe that today any purpose is served by saying who did what. The real question before us is: How can we collectively put our heads together to get this country moving again? And that is what I believe this Budget is about.

Now, what is the

Budget? Before I come to answer the various points that have been raised. I would recapitulate for the benefit of this House the basic philosophy of this Budget. The starting point of this I think, Shri Kamal Budget is this. Morarka is not here. He raised it. Several other Members raised it. Mr. Jaipal Reddy raised it. I think they all are agreed that there is a need for a strong fiscal corrective. Now,, what does the fiscal corrective mean? If fiscal corrective is accepted, that means must cut Government expenditure. It must also involve, wherever possible. an increase in Government revenue. This is precisely what I have Government Cutting expenditure is not an easy thing in a poor country. I think most of the things you can justify one way or the other. Subsidies have also a logic of their own in a poor country. But you have to ask this question that if this expenditure was not cut, if these subsidies not cut what would have been the consequences? I think hon. Members on this side of the House as well as on the other side of the House have said that there is a great resentment in the country, in this House and outside on the reduction in fertilizer subsidy. I appreciate the feelings of this House. appreciate the feelings of our farmers. I recognise that nothing should be done to hurt agricultural production. But. Madam. I want the House to reflect over a situation in which for inaction in the past spread over a large number of years, fertilizer subsidy has grown, has been allowed to grow to a point of Re. 6000 crores. Is this sustainable? If you are serious about cutting Government expenditure, can you ignore cut-

ting this Rs. 6000 crores? Madam, I submit to you that we have no options. Having said that I would also that it is our duty to ensure that this cut in fertilizer subsidy does not hurt agricultural production and we are committed to ensure that procurement prices will be adjusted to take into account the increase in fertilizer prices and also for those farmers who do not produce for the market, we will have special programmes like extension of other arrangements, credit, etc. to see that their interests are effectively protected. Some hon. Member have brought in the question of the price of LPG. It is not a pleasant thing for me to do. I recognise that in this country this will be an unpopular measure among middle and lower middle class families. But. Madam, we are living in a time when hard decisions are necessary. it was John Kennedy who said in his inaugural speech "Ask not what vour country can do for you; ask what you can do for yor country". This is the only way in which you can save India from a situation of insolvency. I think I have prevented a default situation and if you follow what I have been saying, this country will go from strength strength.

The Budget

DR. ABRAR AHMED: Madam, point of information.

THE DEPUTY CHAIRMAN: No point of information. I am not allowing. (Interruptions). Don't talk about rights and responsibilities. Please sit down. (Interruptions). I don't allow anybody to interrupt. (Interruptions). I say. please keep quiet. Don't interrupt the Finance Minister. Let him speak. cutting expenditure, we have made every effort to ensure that the expenditure cut does not hurt the poorer sections of our It is in recognition of that society. reality that even at a time of acute financial crisis we have reduced the price of kerosene so that in the poorest homes of this country, there should be some light, some heat, and this is a recognition of the fact that the adjustment process must not hurt the poorest people in the country.

Now, when it comes to raising resources, my effort has also been to see that these resources are raised in a manner where the burden is apportioned having regard to the capacity to bear that burden, and I have not imposed any burden on the poorer sections of the communi-I have ensured in the process that the growth momentum of this economy is maintained and if this economy maintains its growth momentum, there will be larger employment opportunities and that would work to the benefit of everybody and more so of the poorer sections of our society. I have also made every effort to ensure that this painful process of structural adjustment does not impose undue burden on the weaker sections of our society. That is the logic of this The Budget has to be viewed Budget. in its totality.

I said that in my budget speech and I repeat further. Talking about the exchange rate adjustment you could not have started correcting the fiscal mess unless you did something about the ex-In the situation in which change rate. there was an acute lack of international confidence in our currency, we did not have any reserves to defend that exchange rate; there was no mechanism in which you could prevent a change in the exchange rate. Now, through an aggressive exchange rate policy, we have reversed destabilising speculation and today you do not have a net outflow on non-resident capital account. Also we have brought about a degree of calmness in the international capital market. and by adjusting the exchange rate we have saved for the Budget about 3000 crores of budgetary subsidies which went to the export sector. If I had to make a correction in the budgetary deficit I could not have done this correction if I had not adjusted the exchange rate to begin with. At the same time, we have used the exchange rate adjustment to bring about a fundamental transformation of the trading system which at the margin penalises those who want to use the foreign exchange for wasteful purposes which, at the same time, encourages growth of our exports: at the same time it eliminates a lot of bureaucratic interference. People told

me that in the past, the average effective

[The Deputy Chairman]

rate of subsidy on exports was about 8 per cent of the FOB value of exports; roughly 3 per cent was in the form of leakages of all kinds, and this 3 per cent really disappeared and the actual exporters probably of about 5 per cent. Now we have eliminated the scope for all these practices which were undesirastreamlined the system. ble. We have We have eliminated the whole bureaucratic paraphernalia on export promotion. What is more, we have provided an incentive which will encourage not only manufactured exports but also agricul-I think one hon. Memtural exports. ber-it was Dr. Sivaji I think-asked as to why we were doing all this and we should not encourage agricultural exports. I must contend with him, I do not share that perception. I think it is necessary for this country to develop agricultural exports if you want to reduce inequalities between the rural areas and urban areas. These subsidies which have been given in the past to a small segment of manufacturing sector, have been denied to agriculture. We have now replaced it by across the board arrangement which I do believe, in course of time, will bring about a significant increase in agricultural exports to the benefit of our farmers, to the benefit particularly of small farmers because they have small holdings, and in horticulture, fisheries and other activities. Therefore, the exchange rate adjustment 4.00 P.M. was an essential. of the reform package. Then, if you adjust the exchange rate, what is the use of the exchange rate? The exchange rate provides only an incentive. People must be there to take advantage of those incentives and, therefore, the industrial policy comes in. If we do not remove the cobwebs which come in the way of increased industrial

production, all these incentives would be wasted, and that is why, we have eliminated the various control mechanisms which came in the wav of increased production. Now, several Members have referred the Monopolies and Restrictive Trade Practices Act. What we have done now is, we have said that those who want to

expand, are free to do so. They do not have to come to New Delhi to seek prior permission to expand. But after expending, if they misuse those facilities, if they exploit the consumers the Restrictive Trade Practices Act will come down very heavily on them so that we do not penalise the growth of the firm. Why should we, if India is to compete in the world market? The whole of Europe is becoming one market. The European firms are merging and they are expanding. are becoming one entity. remain pigmies. I firms will never be able to afraid. thev compete in the international market. If we maintain this Act in its old form, we would be asking the Indian firms to international compete in the market, I think with both hands tied at their back Therefore, what we have done is we have removed this obstruction on the expansion of our firms. At the same time, we have retained those provisions which would prevent misuse of those facilities to exploit the consumers. We strengthen those provisions, I submit to you, Madam that what we have done is, we have eliminated the whole mechanism of licensing in a large number of areas but not at the cost of the small-scale sector and not at the cost of village industries. In all those areas, the protectionist mechanism stays in place, and it is, in intention to strengthen mechanism for small and village industries, both the regulatory mechanism as well as the promotional measures. So, there should be no fear at all that what we have done by way of liberalisation of industrial policy is at the cost of the smallscale sector. If I may say so, this, today, is not a question of left vs. right. I have seen manifesto. They have the Left Party's all unanimously agreed—judging by their statement-that the time has come to remove all barriers to domestic competition and, if they are not talking of removing all barriers to domestic competition what else are they talking about? They talking about the restrictions imposed through the Industrial Licensing Policy and the restricitors imposed through the Monopolies and Restrictive Trade Practices Act. This is the one area where, I feel, there is complete unanimity in the country. Now, this is what we have done. I think, what we have done is the right thing today. We have, at the same time used this opportunity to create an environment in which there would be a greater incentive for foreign investors to come to this country. Why do we want that? The House would forgive me. We have very many achievements in this country. I do want to submit to you, Madam, that if we do an honest audit of India's capital goods industry, our technology is outdated in large segments of our industry. Since 1973, there has been a sea-change in the world technological scene. New energy and efficient production methods have taken place all over the world. But that revolution has simply not touched us. Most of our capital goods industries rely on the Soviet technology. We are very grateful to the Soviet Union that they came to our rescue when acbody else was giving that technology. But that technology which we got from the Soviet Union in the fifties and early sixties was, roughly by international standards, of the 1930 vintage. Today, if you are talking of competing in the world in the year of grace 2,000 on the basis of the technology of the thirties, what sert of an India that would be if we have a technology of the 1930 vintage when the rest of the world has the technology of the 2,000 vintage? It was in this background that it was felt necessary that We must create an environment in which our firms can get the advantage of the latest advances in technology.

This is the background to what has been done to liberalise access for foreign investment. In the past also, we have had foreign technology. But experience all over the world shows that you cannot persuade international firms to part with first class technology if you want them to come on minority basis. In some cases, in the past, the technology was not given to us because they said 'You are likely to pass it on to the Soviet Union'. Fortunately, that fear is no longer there. I think, the technology is not with Governments. The technology is in the private

sector abroad and if you want to get this technology, you have to offer terms which would attract this technology. This, I submit, is the essential motivation in the changes in the industrial licensing policy.

Now, therefore, what we have done through exchange rate adjustment is to create a system of incentives which are conducive to export growth, which are conducive to import substitution. Let it not be said that we have reneged in any way on self-reliance. In fact by what We have done, we are strengthening the incentives for self-reliance. What is selfreliance? If you cannot pay for your imports by your exports, what else is selfreliance? We have set in motion a process by which-not today, not within one year, but over a period of four-five years —this gap, big gap, between exports and imports, would become smaller and smaller.

Now, I come to what really the Budget is. You can create all these facilities, but if you do not have fiscal balance, if you allow inflation to proceed at double-digit rate at which it has been proceeding in the last one year all these new measures of trade policy, industrial policy, etc., would be completely nullified. You cannot transfer resource from one sector to another if every price is rising. This is what was happening. Therefore, to control that situation, we had to apply the fiscal corrective.

Mr. Kamal Morarka is not here. He asked 'What have you done in this case?'. All this was sought to be done by his esteemed friend, Shri Yashwant Sinha. It was Shri Yashwant Sinha, I recall, who mentioned last year, in Parliament itself, that the fiscal deficit in 1991-92 ought to be reduced to 6.5 per cent of the GDP. What we have done is, despite four-five months of lack of any action to mobilise resources—Shri Yashwant Sinha promised that he would do it in February but, for reasons which are well-known to this House, the Budget was not presented—... (Interruptions)

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SHRIMATI KAMLA SINHA (Bihar): The Congress Party was responsible.

SHRI MANMOHAN SINGH: During this period of five months, no resource mobilisation effort took place. Expenditure has been allowed to go beyond planned. Now, I have to achieve what Shri Yashwant Sinha said he would achieve. I have to do it within a period of seven months. This is the magnitude of the correction. He asked 'Why did you not mention the good economic management that was done in the year of grace 1990, January, 1990, to November, 19**9**0. do not want to indulge in any partisan politics. But I would like to submit one thing. Today, there is a great worry. I do share the anguish of the House that on fertiliser cut we have But if in 1990 the previous Government had not taken the decision to have these loan waivers which are going to cost to the National Exchequer Rs. 7500 crores, I would not have come before this House to say. "Reduce fertilizer subsidies." Therefore, you have to view this in the totality of circumstances. This is the heritage I am talking about.

SHRI SUKOMAL SEN (West Bengal): I am on a point of order.

CHAIRMAN: I am THE DEPUTY not allowing.

श्री राम प्रवधेश सिंहः*

उपसभापति : शाप चप रहिए । आप बैठ जाइये ।

I am not allowing any point of order. (Interruptions), I am not allowing. won't go on record,

श्री राम प्रवधेश सिंह:*

उपसमापति: यह उम पर डिसक्णन नहीं हैं। राम अवधेश मिह जी बैठ जाइये।

*Not recorded.

I will rule out whatever I like. You, please, sit down. Do not create disorder in the House.

श्री राम झवधेश सिंह :*

THE DEPUTY CHAIRMAN: No, no, I am not allowing. It is not going on record.

SHRI DIPEN GHOSH (West Bengal):*

THE DEPUTY CHAIRMAN: Let him listening to anything. finish. I am not Let the Minister complete his speech. Any interruption will not go on record.

SHRI MANMOHAN SINGH: I think a great concern has been expressed about the economic sovereignty of this nation. It has been said that this Budget seeks to destroy the economic sovereignty of this nation, that it has been prepared at the behest of IMF. I think it was one hon. Member, Shri Balanandan who went so far even to say that I have been an employee of the World Bank. I would like to say that let us disagree but let us not be disagreeable. I submit to this House that I have never been an employee of the IMF, that I have never been an employee of the World Bank, I have no international pension. I have a mior pension of Rs. 2000 from the Government of India. Therefore, this thing that was mentioned that I am a pensioner of the IMF, that I have been an employee of IMF or of the World Bank is totally untrue and it is not worthy of this House that these charges should be levelled.

Now, I would like to ask, how do you protect the economic sovereignty of nation which is going bankrupt? The only way to preserve the economic sovereignty of this nation is to deal with those causes which have brought us to a virtual state of bankruptcy. If anybody believes that we can spend our way into prosperity, if subsidies can grow year after year, if the productivity of investment in this country can remain as low as it is, if public sector can continue to be managed the way it is, and then if you still believe that you can retain the economic sovereignty of this country, I am afraid you are sadly mistaken. Madam, we live a world which is not a morality play, it is a world of power relations. There is a saying in my native language Punjabi:

द्ियां मनदो जोरां तूलख लानत कमजोरां न्

The world respects strength, nobody cares about the weak. In the situation that we are in today, a country of 850 million people with reserves which are not equal to two weeks, if you tell me that you have mechanisms of preserving the economic sovereignt_v of this nation import through imposing more drastic controls, further squeezing imports I am afraid you have not understood the gravity of the situation. In the last seven or eight months we have on this nation the most savage port restrictions. In a meeting that Prime Minister took, he called leaders of the Opposition, I gave them a table which set out the composition of imports and I invited all those honourable leaders to guide us as to what imports can be cut. In the past there may have been some water in imports but I submit to you, Madam, after what has been done in the last seven or eight months, there is no more water in imports and, if you want 10 cut imports you will have to cut imports of diesel, you will have to cut impors of petroleum products, you will have to cut imports of fertilizers. I share the concern of these honourable Members about fertilizer subsidies and fertilizer prices but let me tell them, if the confidence in the rupee remains as weak as it has been in the last few months, then, I am afraid, you should be prepared for a drastic cut in the availability fertilizer. There would be a far greater adverse effect on agricultural production if fertilizer is not simply available rather than if fertilizer prices are raised by the amount that we have done. Therefore, I repudiate this charge that this budget has been prepared at the behest of anybody outside India. This budget has been prepared by us, it is a response to the situation that the people of India face and,

if we had not taken strong corrective measures to correct this fiscal distortion, I think we would have been reneging our responsibility as an effective Government, and I think that would be something which future generations of this country would never have forgiven us.

Now, there have been also charges about our open door policies, monopolies. I think I have answered those questions.

Now there is a general concern here about the inflationary implications of the budget. They said, you have increased the levies: there is this change in the exchange rate; will it not fan inflation? I do recognize that there are certain costpush factors which operate in every economy, but it is my conviction that in an economy like ours where foreign trade is only a small part of total income—our exports are no more than six per cent of our Gross National Product, imports are about 8.5 per cent of our Gross National Product-if the prices of trading goods go up or if some other prices go up, it does not follow that the general price level as a whole must go up, provided you follow a strong antiinflationary fiscal and monetary policy. You have my assurance that this year we are going to follow a strong fiscal monetary policy which would be sending signals that people simply cannot pass on higher costs in the form of increased prices to consumers and, not in one day, not in one month but, I do believe, in the next five or six months you would see positive results of this policy, a definite decline in the inflation rate taking place, if you accept my discipline. But if you use your influence to see that fertilizer prices must be checked, fertilizer subsidies must be restored and, if this House in its wisdom argues that all that I have done by way of fiscal correctives must be reversed, then I think you have to be prepared for an inflation rate which would be far worse which, I think, would hurt the poor people of this country far more than you have ever seen before in this country.

Now, the fertilizer subsidy question: I have already referred to that. Raising the

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price of fertilizer or cutting the subsidy on fertilizer was not a pleasant decision. I do recognize that in a country where 70 per cent of our people live in rural areas, one has to be very sensitive to the needs, to the aspirations, of rural areas and nothing should be done to hurt the cause of higher agricultural production. But I do believe, Madam, that our farmers are also patriotic. They have carried on the burden of keeping this country affoat for centuries. Where would this country have been but for the valiant efforts of our farmers since 1966? In 1966 this nation was living, as somebody put it, from ship to mouth, and today we are self-sufficient. India will be eternally grateful to our farmers. I am sure, if you explain to the farmers the dire necessity of sacrifices today in the cause, greater cause, of keeping India affoat, of making India once again an internationally creditworthy nation, our farmers will respond appropriately to the challenge. They have been making sacrifices in the past, and they would be making, they would willing to do so again.

The question is: What is it that the political processes are up to? If the political processes are simply a means of hand-out to people, if political processes are reduced merely to proliferating the subsidy culture, I think that does not do justice to the dignity of the Indian people. Our people do not want subsidies. They want services, and it is this quality of services that we will provide to our people.

I do agree with some hon. Members. Shri Ahluwalia, for example, who said that you must do something to raise the purchasing power of the poor people. When we talk of modernising our industry, when we talk of a more dynamic export sector, well, what is the purpose? The puropse is that all these mechanisms, all these instrumentalities must be to improve the quality of living. Where are the people of India? Seventy per cent of our people live in the rural India. If the economy grows faster, if the revenues grow faster, we will use those revenues to plough them back in agriculture, into quality social services, into quality extension services, into quality roads. Over time you would see in notices new mechanisms which will reduce this terrible and growing urban-rural divide. I think that is the strategy of this Budget. We need to set in motion this corrective because we need money for helping the rural India to grow faster. There has been the need for social services, for infrastructure for the rural India, which have not been met fully in the past. They can be met only if your economy grows fast, if the fiscal system is healthy so that larger resources can then be ploughed back into our rural areas.

So, this Budget, I submit to you, Madam, is generally a pro-poor Budget. It is a pro-rural sector Budget because in the pattern of industrialisation that has been followed in the past in this country it has been a pattern which has discriminated very heavily against the agricultural sector because protection after all is helping some at the cost of another. If you protect industry, at whose cost are you protecting it? It is mainly at the cost of agriculture. Now we want to reverse that process so that our people in the rural areas can also share the benefit of prosperity.

I do not know whether it was in this House or in the other House, I think some hon. Member mentioned that in the year 1950 agriculture's share in the national income was about 50 per cent and that agriculture's share of the population was about 70 per cent. Today agriculture's share in our national income is 32 per cent, but agriculture's share of population still 67 per cent or so. That, he shows that the rural-urban divide been widened. I share that concern. But why has it been widening? I submit to this House that it is this policy of reckless import substitution, indiscriminate import substitution which has penalised agriculture, which has in the process contributed to accentuations of urban rural disparities. It is our intention over a period of time, over three to five years period to reverse this direction so that the fruits of development would reach the rural masses of this country also.

I submit to you, therefore: please do not misunderstand, simply because I have

cut the fertilizer subsidy, that this Government is not concerned abuot the welfare of the rural areas. In fact, the grand design behind this Budget is precisely to set in motion the process which would reduce and ultimately eliminate this gap between the urban and the rural India. That precisely is the strategy which led me to say that despite our serious fiscal difficulties, we should remove all excise duties on agroprocessing activities so that employment can grow in rural areas, so that industrialisation gets a new life. I hope, in the process the housewives in the urban areas would also get relief. So, this has been the broad strategy of the Budget. I have explained what we have done on fertiliser, its rationale as to why it was absolutely necessary in the circumstances.

Several hon. Members have commented on the black money.

SHRI SURENDRA SINGH THAKUR (Madhya Pradesh): One Minute, Madam.

THE DEPUTY CHAIRMAN: No interruptions. Let him finish. I am not allowing anybody. No, please. I am not allowing. I don't allow disorder when the Finance Minister is speaking. Maybe you have a very important point, but not now. Not even for one second or a moment. Please let him finish first.

SHRI MANMOHAN SINGH: Let me finish. Then you can put questions and I will answer those questions. (Interruptions)

THE DEPUTY CHAIRMAN: After he finishes, I won't mind, but not now, Mr. Ratnakar Pandey, please don't interrupt. He can answer questions after he finishes. Not now.

SHRI MANMOHAN SINGH: People have talked about black money. I think the concern that has been expressed in this House about black money is a concern that I share, but let us ask why is this black money generated? I think in many ways controls are at the source of the generation of the black money. We have, therefore, begun a process which cuts the black money at the root. This

nexus that exists between dishonest industrialists, dishonest civil servants and dishonest politicians we want to break. (Interruptions)...We are going to break it (Interruptions).

THE DEPUTY CHAIRMAN: Rame Awadhesh Singh Ji, please sit down. I am not permitting you. Please sit down. (Interruptions). Please don't write. It is not going to be recorded. Let him finish. Then you can speak.

SHRI MANMOHAN SINGH: I think it was President Eisenhower who once talked about the industry-military nexus. Here also I think the nexus between dishonest industrialists, dishonest civil Servants and dishonest politicians has to be broken. We want to break that nexus. (Interruptions). What we are saying is that by removing these controls we are cutting at the root of the generation of black money. The second source.... (Interruptions).

SHRI GURUDAS DAS GUPTA (West Bengal): Withdraw all controls and I will compliment you. (Interruptions).

THE DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta, you can give your compliments afterwards.

SHRI MANMOHAN SINGH: The second source for generation of black money $i_{\rm S}$ the tax system and the vast amount of tax evasion in the country. Because of shortage of time at my disposal I could not do much, but I have promised to do so in my Budget speech. Portfolios were announced on the 24th. Never in the history of India the Budget has been prepared in such a short period of time. I had to devote half of my time on fire-fighting operations keeping this country afloat, seeing that there is no default. In this month, therefore, I did not have time to reflect a great deal on the type of tax-structure that this country should have, but I have a vision of that. I have outlined it in my Budget. Quoting Prof. Kaldor I said: No civilised society should have a marginal incometax rate of more than 45 per cent. We must not have a tax structure which places a premium on honesty. There should be a progressivity in the tax sys[Shri Manohar Singh]

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tem, but the tax system should also moderate so that the people have an incentive to stay honest. You have my assurance that in the years to come we will work out the details of that tax structure which cuts at the root of the generation of black money. We have begun the process of cutting at the root of black money by removing the cobwebs of control. We will pursue this. We will persist with this till such time as we shall overcome this problem.

डा० श्रवंबरार श्रहमदः मैं**ड**म, प्वाइंट श्राफ इन्फारमेकन।

उपसभापति : नहीं कोई प्वाइंट नहीं है। श्रापने एक दफा बोल दिया है।

No information just now. He is giving all the information. You can ask later on. Please sit down. .. (Interruptions).. I am not permitting anybody. I will permit you later on.

SHRI MANMOHAN SINGH: Mr. Morarka seems to be unhappy, unfortunately he is not here. He is unhappy because he does not like deregulations. He does not like our being nice to the Nonresident Indians. He does not like what we are doing by way of industrial ilcensing. Then he says: "Well you have a is a non-politician and Minister who whenever you have a Minister who was not a politician, this country has been in trouble." To him, I want to say one thing that this politics is what Morarka was doing while he was in the Prime Minister's office. I do not want to be part of that politics. Therefore, if poan instrument, a purposeful litics is instrument of social change, then, I can assure him that I understand the nature of that politics, the compulsions of that politics. I do understand political processes. I have not got my hair grey sitting in the sun. I have worked with some greatest minds in this country. I have served all the Prime Ministers of this country since Indiraji's time. I have served some of the greatest Finance Ministers -some of them are sitting here. Therefore, I am not babe. Therefore, don't

please under-estimate me. I do believe in politics as an instrument of social change. I don't believe in politics as an instrument of self aggrandisement. politics, I will oppose. That politics you can have assurance from me. I will never practise. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, no ... (Interruptions)...

MANMOHAN SHRI SINGH: One last word. I think issues of the public sector have been raised, public versus private sector. Now, what is the policy of our Government? The policy of this Government is not to deny the public sector its rightful place in our economy. Our own view is that a public sector which makes profit is a great national asset because profits in every dynamic society perform two functions. They are a source of accumulation. It is out of them that investment can grow. But they are also a source of income distribution. Now if profits are socialised, if the public sector makes profit then, it kills two birds with one stone. It accelerates the process of accumulation. It also at the margin reduces inequalities. Therefore, we want to work towards the public sector which is efficient which makes profit and that public service, that public sector if it comes about, we will support. But if it functions in a manner in which year after year, there are losses, them, I submit to this House that public sector is not performing its historic role that Panditji had in mind. That sort of public sector which accumulates losses year after year is a drag on the economy. Now, we do not want a public sector of that sort. Therefore, we are positively for a dynamic public sector a public sector which makes a positive contribution to the processes of accumulation, to the reduction of income inequality but not for a public sector which is a drag on the national economy. This is the public sector philosophy which guides us in our industrial policy. This is the policy which would be the guiding factor as we formulate our policy.

Now, Madam, these were, in my opinion, some of the points that were raised. There were several other points of details. I have not been able to deal with all those points in this but I think we have a lot of time, When the Finance Bill and other matters come up we can reflect on all these issues.

But I would say one thing. The crisis that we face is a crisis of the magnitude that no single party working by itself can resolve. The Prime Minister has been mentioning more than once that we need the collective will of all the people of this country to meet this crisis. (Interruptions).

THE DEPUTY CHAIRMAN: We are not going to have any debate after he finishes. Let him finish first. Please do not interrupt.

SHRI MANMOHAN SINGH: can we meet this crisis? You cannot meet this crisis by weakening the self-confidence of the people of India, by destroying the self-Confidence of this country, creating an atmosphere of uttar hopelessness. I think have to build that self-confidence. We are a country of 850 million people. We are in serious difficulties. But we are capable of coming out to build a new India, a new India which would be worthy of our dreams, an India of the ideals for which Gurudev Tagore worked and spoke. I quote his words:

"Where the mind is without fear and the head is held high; Where knowledge is free;"

"Where the world has not been broken up into fragments by narrow domestic walls;

Where words come out from the depth of truth; (Interruptions).

THE DEPUTY CHAIRMAN: Order. Somebody is speaking. You should have some common sence to listen to him at least. What is this? (Interruptions). All right. He is quoting Tagore. Why should you object?

SHRI GURUDAS DAS GUPTA: He has said 'Gurudev'.

THE DEPUTY CHAIRMAN: Yes he said 'Gurudey'.

SHRI SUBRAMANIAN SWAMY: He wants him to quote Karl Marx.

SHRI MANMOHAN SINGH: Where the clear stream of reason has not lost its ways into the dreary desert sand of dead habit:

Where the mind is led forwardby Thee into ever widening thought and action;

Into that heaven of freedom, my father, let my country awake."

That is the inspiration, that is the motivation, behind this Budget. Thank you.

SHRI DIPEN GHOSH: Madam, I want to seek a clarification. (Interruptions).

THE DEPUTY CHAIRMAN: Everyone should sit down first, (Interruptions) We are not going to start a second debate. I am not going to allow everyone. I will identify two, three people and that is all,

SHRI CHIMANBHAI MEHTA (Gujarat): But you promised.

THE DEPUTY CHAIRMAN: I promised not to everyone. I did not promise to everyone. No.

SHRI R. K. DHAWAN (Andhra Pradesh): Madam, please give me one minute.

SHRI CHIMANBHAI MEHTA: Madam, you have promised.

THE DEPUTY CHAIRMAN: You were a Minister. You should know about what the Chair promises.

SHRI CHIMANBHAI MEHTA: We did not interrupt him. And you promised those who interrupted...(Interruptions).

THE DEPUTY CHAIRMAN: We have had a long discussion on the Budget and definitely, most of the Members participated. (Interruptions).

DR. ABRAR AHMED: Madam, I am on a point of information.

THE DEPUTY CHAIRMAN: Just question, no speech.

हा अवरार अहमदः में इम हमारे देश में एक हजार करोड़ रुपये में ज्यादा क्काया आयकर वाल 640 आदमी हैं जिन पर एक करोड़ में ज्यादा आयकर वाली है ऐसे 640 आदमी हैं और जन पर तीन हजार करोड़ से ज्यादा आय कर का पैसा बाकी है। तो माननीय मंत्री जी ने कहा कि वह काले धन की तो सफेंद करवाना चाहते हैं. पर जो सफेद धन भारत सरकार का ड्यू है तीन हजार करोड़ रुपया, सिर्फ 640 आदमियों पर, जिन पर एक करोड़ से ज्यादा कर है, छोटों की काल करीड़ से ज्यादा कर है, छोटों की

उपसमापति: नहीं, बस हो गया, मैने समझ जिया।

डा० ग्रवरार ग्रहमद: माननीय वित्त मंती जी, वह तीन हजार करोड़ रुपय को वसूल करने के लिये क्या करगे, जिससे हम बहुत सारा रिलीफ दे सकते हैं। बहुत से जो छोटे-छोटे हमने कर लगाये उससे उनकी पूर्ति हो सकती है।

उपसभापति: बस-बस हो गया।

THE DEPUTY CHAIRMAN: Shri R. K. Dhawan (Interruptions). I will identify. I cannot call two people at the same time. I will allow Members from this side also. Those whom I identify will be getting a chance. We are not having a debate again.

SHRI R. K. DHAWAN: Madam Deputy Chairman, I want to take just one or two misutes.

As I could understand from the speech of the hon. Finance Minister, the criteria for having public sector is based on profits and losses. It means that any public sector organisation which is making losses will not be there. Does he mean to suggest that tomorrow if the Railways start making losses, they will be privatised?

The second thing I have in my mind is that he is saying that they are following the policies of Panditji. If you go by the Industrial Policy Resolution of 1956 and what is stated in that about the public-sector undertakings, you will find that public-sector undertakings are incurring losses. I will just read two lies. This is a policy, a declared policy of Pandit Jawaharlal Nehru in 1956 and that states:

"It is expected that public enterprises will augment the resources of the State and provide resources for further development in such States, but such enterprises may sometimes incur losses. Further, public enterprises have to be judged by their total results and in their working they should have the largest possible measure of freedom."

Pandit Nehru did not say that public sector will not incur losses. And what has happened? The various private companies which have been taken over, for successive years, they have been incurring losses. What is his reply to that? That's all I want to know.

SHRI DIPEN GHOSH: Madam Deputy Chairman, I appreciate Dr. Singh's reply, and particularly when he was speaking about his concern for the poor people, particularly the poor farmers living in the rural areas in connection with subsidy on fertilisers. They can's cut the subsidy on fertilisers. Mr. Finance Minister has promised that he would see that a rise in support price is given. Mr. Balram Jakhar is here who happens to be a farmer and also happens to be the Agriculture Minister, but, Madam, it is true that there have been cuts in subsidy on fertilisers. The Finance Minister has promised an increase in the support price se

that the farmers could be compensated, but Madam you are aware that the benefit of the higher support price would be received by the rich peasants, rich farmers, affluent farmers, but the poor farmers don't have that much of surplus of their produce by sale of which at a higher price they can get the compensation. In the meantime, what is happening is for a cut in subsidy they have to buy fertilisers higher at a cost thereby they have to suffer. How will the Finance Minister protect the interest of such poor farmers who don't have that much of surplus by sale of which they can get the compensation through higher support price, as he promised? They are being made to buy fertilisers at higher costs.

THE DEPUTY CHAIRMAN: Mrs.

Sinha ... (Interruptions) ... I will allow
you one by one...
(Interruptions) ... Just a minute. Mrs.
Sinha ... (Interruptions)... Please
take your seats.

श्रीमती कमला सिग्हा: उपसभापति महोदया, वित्त मंत्री महोदय ने कहा है कि वे करल अवैन डिस्पैरिटी को दूर करने का प्रयास करेंगे जो ग्राज तक चली ग्रा रही है। महोदया उन्होंने यह भी कहां कि किसानों की ग्राधिक स्थिति को सधा-रने के लिए जो खेती की उपज है उसे जरूरत पड़ने पर विदेशों को भी भेजा जाएना । मैं उनसे एक ही बात जानना नाहती है कि क्या हमारे देश में इतना अन्त वैदा होता है कि इस देश का प्रत्येक व्यक्ति जो गरीबी की रेखा के तीचे रहता है, वह दो बक्त भरपेट खाना खा सके ? महोदया में यह भी जानना चाहती है कि हमारा अनाज का पर कैपिटा प्रोहक्शन कितना है ?

SHRI SHABBIR AHMAD SALA-RIA: Madam, I have only one question to ask. (Interruptions). THE DEPUTY CHAIRMAN: Shri Jagesh Desai (Interruptions)....

Just a minute. I can't allow two persons at a time. Let Mr. Jagesh Desai seek clarifications.

SHRI JAGESH DESAI: Madam Deputy Chairperson, I have got two points. One is, the Minister has talked about disinvesment in the public words his speech, the sector. In shares in "other persons for taking sector" are not there, the public whereas in the Industrial Policy it is "mutual funds, employees, The words "other persons" persons." are also there ...

SHRI YASHWANT SINHA (Bihar): General public,

SHRI JAGESH DESAI: Yes, the words "general public" are not there in your speech, but it is mentioned in the Industrial Policy. What is the real thinking of the Government whether in the public sector also for disinvestment purposes it will allow the general public or not? Secondly, I want to know whether shares in selected industries are going to be taken for that purpose ... (Interruptions).

THE DEPUTY CHAIRMAN: Not everyone. I am not allowing everyone. (Interruptions)... No party basis. There is no question of party. (Interruptions)....

SHRI JAGESH DESAI: You will make it compulsory ... (Interruptions) ... and on profit-making company you will put a condition ... (Interruptions) ...

THE DEPUTY CHAIRMAN: I am not taking it on the party basis. Otherwise we will have another debate. (Interruptions)... It is over. (Interruptions)... (Interruptions)...

SHRI JAGESH DESAI: Madam, I would like to know from the hon'ble Minister...(Interruptions)...

THE DEPUTY CHAIRMAN: I am not takking it on party basis. Please

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[The Deputy Chairman]

don't insist on that. (Interruptions) ... I am not. It is over. (Interruptions)... person and it is One more over. It is (Interruptions) . . . Please listen. entirely up to the Chair to decide who (Interruptions) . . . speak. would interrupt. (Interrup-Please d**on't** tions)..No clarification. (Interruptions).. Mr. Desai, please now con-(Interruptions)...Sit down. clude. Take your seat. (Interruptions)...

SHRI JAGESH DESAI: The Finance Minister in his Budget speech has said that industrialists are making huge profits. ...(Interruptions)... That is what you have said in your Budget speech. Here what I am saying is that you have budgeted that the revenue from professional tax will fetch Rs. 1,000 crores. I would like to know what the reason is for that. (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Desai, please conclude. (Interruptions)...

SHRI JAGESH DESAI: Yes, Madam I am concluding (Interruptions)...

THE DEPUTY CHAIRMAN: Otherwise I will close the discussion. (Interruptions)...

SHRI JAGESH DESAI: In the Budget estimate for 1991-92 the revenue... (Interruptions) at Rs. 5,400 crores. I want to know whether in 1990-91... (Interruptions)....

THE DEPUTY CHAIRMAN: Why not? It is entirely up to the Chair who is presiding over to recognise or not to recognise. You know it better than I do (Interruptions)... I am going to impose my right. That is it. (Interruptions). I am going to impose my like. (Interwhat you right. You do ruptions... I am not allowing. (Interruptions)... I am not allowing please. Now, you are the Leader of the Opposition, You can understand. (Interruptions)... I am not allowing (Interruptions)... I am not allowing. No I don't allow. (Interruptions)... Nobody, (Interruptions)... Now, Mг. Desai, bcs. Enough. Please sit down, (Interruptions). Enough is being said, please. Mantriji... (Interruptions). Order. (Interruptions by Shri S. Jaipal Reddy.)... I never told anything to you. It is on record, I never said a word to you. So, please don't put wrong things on the record that I promised you. I never promised you. (Interruptions)...

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, you told that, (Interruptions)...

THE DEPUTY CHAIRMAN: No. please. (Interruptions)... Please dont' (Interruptions)... No. please sit down. Just sit down. (Interruptions)...I am not allowing another discussion in this House (Interruptions)... I am not allowing (Interruptions)... I am not allowing. Please sit down. (Interruptions)...

श्री राम ग्रवधेश सिंह: मैं भी एक सवाल पूछना चाहता हं।...(•यवधान)

THE DEPUTY CHAIRMAN:
Order. (Interruptions). If I allow
you, as I told you, everybody will
rush. That is why I am restricting...
सब लोगों ने डिबेट पर बोल दिया है।
ग्राप लोग कैर जाए.. (स्वश्वान) सब
लोग बोल चुके हैं मंत्री जी ग्राप जवाब
दीजिए।...(स्वश्वान)

श्री शब्बीर ग्रहमद सलारिया : चार ग्राद-मियों ने चार भवाल पूछने है ... (व्यवधान)

THE DEPUTY CHAIRMAN: On another issue I will allow you Please. (Interruptions)... I will allow you on another issue. Sit down. (Interruptions) Take your seat, please. (Interruptions)... I will allow you on another issue. Please sit down. (Interruptions)...

मंत्री जी को जवाब देने दीजिए।(व्यवधान)

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SHRI MANMOHAN SINGH: Madam, several questions have been raised... (Interruptions)...

THE DEPUTY CHAIRMAN: You reply. (Interruptions)...Please, you reply. (Interruptions). You please reply. Dont worry (Interruptions)... I said, you reply. (Interruptions)...

SHRI MANMOHAN SINGH: Madam, several questions have been raised...(Interruptions)...

THE DEPUTY CHAIRMAN: Anybody who is speaking without my permission is not going on record. He has to speak (Interruptions)...

SHRI MANMOHAN SINGH: I expect the hon'ble Members...(Interruptions)...

A HON'BLE MEMBER: Madam, we cannot hear. (Interruptions)...

THE DEPUTY CHAIRMAN: Never mind, if you can't hear. Everything is over. (Interruptions)...

SHRI MANMOHAN SINGH:... to deal with people who have... (Interruptions)...

THE DEPUTY CHAIRMAN: No. Mr. Finance Minister, please. (Interruptions)... That matter is over now. (Interruptions)... Don't interrupt. please go back to your seat. (Interruptions)...

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, I should be given a chance.

THE DEPUTY CHAIRMAN: No, you go back to your seat.

DR. YELAMANCHILI SIVAJI; No, I should be given a chance. The Minister referred to my name in the course of his reply. There is a communication gap. I should clearify it.

THE DEPUTY CHAIRMAN: Go back to your seat.

DR. YELAMANCHILI SIVAJI: I should be given a chance for personal explanation.

THE DEPUTY CHAIRMAN: You should first seek Chairman's permission for giving a personal explanation. You write to the Chairman. Then I will allow you if the Chairman permits, (Interruptions) Nobody is going to reply to your questions in this way. (Interruptions) Mr. Finance Minister, you continue your answers.

मंत्री जी ग्राप बोलिये। (व्यवधान)

You will have to learn to speak amidst interruptions in Rajya Sabha. (Interruptions)...

Now the discussion on the Budget is over. We will take up the Statutory. Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1991, and the Consumer Protection (Amendment) Bill, 1991. Mr. S. S. Ahluwalia to speak on his resolution.

(Interruptions)

You have denied yourselves replies to your own questions. Now we have taken up the next item.

DR. YELAMANCHILI SIVAJI: Since I am not permitted to speak, I am going out.

THE DEPUTY CHAIRMAN: Okay, walk out.

(At this stage the honourable Member left the Chamber.)

THE DEPUTY CHAIRMAN: I won't allow any Minister to speak in such a disorder because it is a disrespect to the House. Mr. Ahluwalia, I have called your name. please speak What happened to your voice?

SHRI JAGESH DESAI: Let the Minister complete his replies.

THE DEPUTY CHAIRMAN: No, I am not permitting. I have moved to another business, Mr. Desai, please take your seat. Mr. Ahluwalia, why don't you speak? I have called your name. What happened to your voice today? It only comes after the Question Hour.